

Action Taken Report of Karnataka State Pollution Control Board (KSPCB) with respect to Hon'ble NGT OA No.195 of 2021 (SZ) in respect of Yele Mallappa Shetty Lake/Tank located at Basavanapura Village, K.R.Puram Hobli, Bengaluru East Taluk, Bengaluru Urban District

- References:**
1. Hon'ble NGT OA no.195 of 2021 (SZ) order dated 08.09.2021
 2. Spot inspection of Yele Mallappa Shetty Lake carried out by the Joint Committee on 11.10.2021
 3. Joint Committee report e-filed to Hon'ble NGT on 21.10.2021
 4. Hon'ble NGT OA no.195 of 2021 (SZ) order dated 22.10.2021
 5. Independent report e-filed by KSPCB to Hon'ble NGT on 24.11.2021
 6. Hon'ble NGT OA no.195 of 2021 (SZ) order dated 04.01.2022

Preamble:

The above said Hon'ble NGT OA no.195 of 2021 (SZ) in respect of Yele Mallappa Shetty Lake/Tank came up for hearing on 04.01.2022 before the Hon'ble NGT (SZ), at Chennai. Further, in the order dated 04.01.2022, the Hon'ble NGT has called KSPCB to file further action taken report. Hence, as a Member Convener of the Joint Committee, KSPCB had issued letter to the concerned departments viz., Minor Irrigation Department, Assistant Director of Land Records, Bruhat Bengaluru Mahanagara Palike (BBMP), Bangalore Water Supply and Sewerage Board (BWSSB), Tahsildar, Bengaluru East Taluk and Panchayath Development Officers of Avalahalli & Kitaganooru Gram Panchayath informing them to submit the progress report/action taken report with respect to short/medium term and long term measures as stated in Joint Committee report. Copy of the letter is herewith annexed as **Annexure -I & II** for your kind reference. In response to this, the concerned departments have submitted their replies to KSPCB.

Further, it is to be submitted that, KSPCB Officials have also conducted inspections in the catchment area of Yele Mallappa Shetty Lake/Tank to identify & initiate action against the defaulters who are discharging sewage without treatment and also have monitored Ground water quality near the pumping station of Yele Mallappa Shetty Lake/Tank (4 number of borewells), and lake water quality (2 number of lakes) in Hosakote Taluk, Bengaluru Rural District .

In view of the above, the KSPCB's action taken report is as summarised below:

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Regional Officer
Bangalore Mahadevapura
Karnataka State Pollution Control Board
BANGALORE-560 010


Senior Environmental Officer
Bangalore - East Zone
Karnataka State Pollution Control Board
Bangalore - 560 010

Short/Medium term remedial measures as per Joint Committee report

Serial No.	Measures	Department Concerned	Action Taken report of different Departments
1	Removal of lake bed encroachment	Minor Irrigation & Revenue Department	<p>Minor Irrigation (MI) Department action: MI Dept. has submitted reply along with photographs dated 21.01.2022 which is briefed as below (received at KSPCB on 24.01.2022). Copy is herewith annexed as Annexure -III for your kind reference. They have already filed the complaint in Avalahalli Police station on 13.05.2020 and FIR has been registered on encroachers. Simultaneously they have written letters to Thasildar, Bangalore East Taluk & ADLR requesting to carryout survey and fix up the tank boundary for encroachment removal.</p>
2	Stop dumping of C&D waste	Minor Irrigation, BBMP and Gram Panchayath	<p>Minor Irrigation (MI) Department action: MI Dept. has submitted reply along with photographs dated 21.01.2022 which is briefed as below (received at KSPCB on 24.01.2022). They have submitted photographs of C&D waste being removed. Police complaint has been lodged to take action against the dumping of C&D wastes on 26.07.2019. They have requested Chief Engineer, Lakes, BBMP to depute Marshals to prevent the dumping of debris as major area of the tank is in BBMP area.</p> <p>BBMP action: BBMP has submitted reply dated 20.01.2022 (received at KSPCB on 24.01.2022) stating that, they have deputed Marshalls to ensure no C&D waste is being dumped. Also, the C&D waste which was dumped before has been already cleared. Copy is herewith annexed as Annexure -IV for your kind reference.</p> <p>Kithaganooru Gram Panchayath (KGP) action: KGP has submitted reply along with photographs dated 22.01.2022 (received at KSPCB on 24.01.2022) stating that, they have displayed caution boards along with mentioning levying of fine. Also, they have deputed 2 number of Jalagaras to keep a close watch for not dumping any C&D waste. Copy of the letter along with photograph is herewith</p>

neel
Regional Officer
 Bangalore Mahadevapura
 Karnataka State Pollution Control Board
 BANGALORE-560 010

neel
Senior Environmental Officer
 Bangalore - East Zone
 Karnataka State Pollution Control Board
 Bangalore - 560 010

			annexed as Annexure -V for your kind reference. Avalahalli Gram Panchayath (AGP) action: AGP has submitted reply along with photographs dated 13.01.2022 (received at KSPCB on 20.01.2022) stating that, they have displayed caution boards along with mentioning levying of fine. Also, they have deputed 2 number of Jalagaras to keep a close watch for not dumping any C&D waste. Copy of the letter along with phototograph is herewith annexed as Annexure -VI for your kind reference.
3	Providing fencing to the lake	Minor Department Irrigation	Minor Irrigation (MI) Department action: MI Dept. has submitted reply dated 21.01.2022 which is briefed as below (received at KSPCB on 24.01.2022). Proposal has been submitted to competent authority for Rs.500.00 lakhs in which provision for chain link fencing is made.Immediately after getting approval, the work will be carried out in co-ordination from Revenue Department (Thasildar & ADLR).
Long term remedial measures as per Joint Committee report			
4	Rejuvenation of Yele Mallappa Shetty Lake/Tank by ensuring free passage of water (by restoring storm water drains, waste weirs, freeing of all debris)	Minor Irrigation, BBMP and BWSSB	Minor Irrigation (MI) Department action: MI Dept. has submitted reply dated 21.01.2022 which is briefed as below (received at KSPCB on 24.01.2022). Proposal for complete rejuvenation of tank will be submitted to competent authority for kind approval. BWSSB Action: As detailed at sl.no.6.
5	Prevention/Regulation of further encroachment within lake buffer zone	Minor Irrigation, Revenue Department, BBMP and Gram Panchayath	Minor Irrigation (MI) Department action: Same as in Sr.no.3 BBMP action: BBMP has submitted reply dated 20.01.2022 (received at KSPCB on 24.01.2022) stating that, there are no illegal building constructions noticed in the lake area covered under BBMP jurisdiction. And once after receiving the boundary fixation details and the list of buildings which have encroached lake area from ADLR, action will be initiated for


Regional Officer
Bangalore Mahadevapura
Karnataka State Pollution Control Board
BANGALORE-560 010


Senior Environmental Officer
Bangalore - East Zone
Karnataka State Pollution Control Board
Bangalore - 560 010

6	Stoppage of untreated sewage inflow	BWSSB and Panchayath	Gram	<p>clearing the same.</p> <p>KSPCB Action: A layout by name Sai Serenity located within Yele Mallappa Shetty Lake/Tank catchment area was inspected jointly by the Senior Environmental Officer (Bangalore East) & Environmental Officer (Mahadevapura Region) of KSPCB along with Assistant Executive Engineer (AEE) of the BBMP (Ward No.53) on 25/10/2021. Based on the observations made, KSPCB had issued a letter to The Asst. Executive Engineer, Old Madras Road, BBMP (Maintenance) informing them to survey the said entire residential layout and submit the details of all already constructed & under construction buildings.(Residential Apartment having 20 Flats/units OR more than 2000 sq mtr whichever is higher). Copy is herewith annexed as Annexure –VII for your kind reference. But, till date, they have not submitted any details to KSPCB regarding the same.</p> <p>Further, once again, Assistant Environmental Officer of KSPCB had inspected the apartments which are located in M/s. Sai Serenity layout, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore . However, as they failed to produce Consent to Establishment (CTE) copy and also not established STP, KSPCB has issued notices to the project authorities by directing them to apply and obtain consent from the Board in compliance to GOK Gazette notification dated 19.01.2016. However, till date the project authorities have not applied for consent nor replied to the said notices. Hence, KSPCB has issued a letter to the Joint Commissioner (JC), BBMP informing them to submit the details regarding building plan approval in respect of inspected projects, if obtained. Also, JC, BBMP has been informed to instruct all the concerned Directors and Officers of Town Planning Department of his jurisdiction not to sanction the building plans (for the projects after 19.01.2016) without KSPCB Clearance. Copy is herewith annexed as Annexure –VIII for your kind reference. On</p>
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Regional Officer
Bangalore Mahadevapura
Karnataka State Pollution Control Board
BANGALORE-560 010


Senior Environmental Officer
Bangalore - East Zone
Karnataka State Pollution Control Board
Bangalore - 560 010

receipt of the details from BBMP, KSPCB will initiate action against the defaulters in accordance with the Law.

BWSSB Action:

BWSSB has submitted reply which is briefed as below (received at KSPCB on 24.01.2022). Copy is herewith annexed as **Annexure -IX** for your kind reference.

1. The work of providing and laying sewer network system for a length of 18.08 km will be taken up under WWM 110V Zone and the work is in progress. About 5 km work is completed and the remaining work will be completed as committed earlier date.
2. Replacement of existing sewer submain by higher dia of 600/900 mm dia sewer line from Old Madras Road to Basavanapura ISPS under WWM zone. Work is in tendering stage and the work will be completed as committed earlier date.
3. After completion of the above works, sewage can be conveyed to Yele Mallappa Shetty Lake Sewage Treatment Plant (STP) and and sewage entering the lake from Seegehalli side can be minimized.

Works taken up by BWSSB under WWM-110 villages zone:

4. Total length taken under work of providing Underground Drainage Facilities (Laterals) to Byatarayanapura & Mahadevapura Zone coming under 110 villages of BBMP is about 400 kms. Out of this already around 365 km of work is completed till date and balance 35 km will be completed as committed earlier date.
5. Engineering construction & commissioning of STP and Intermediate sewage pumping stations with operation and maintenance for seven years (Work-A) and construction of main sewers including manholes in Byatarayanapura zone (Hebbal catchment) (Works-B) is in progress and will be completed as committed earlier date.
6. Under Phase II (balance packets) the 110 villages of laterals about 150 km and linking works will be taken up, awaiting for the


Regional Officer
Bangalore Mahadevapura
Karnataka State Pollution Control Board
BANGALORE-560 010


Senior Environmental Officer
Bangalore - East Zone
Karnataka State Pollution Control Board
Bangalore - 560 010

			<p>approval from the Government and will be completed as committed earlier date.</p> <p>7. Three number of new STPs are proposed for treating additional sewage generated from Hebbal valley which are planned to be completed by the year 2027.</p> <p>After completion of all the above works and other works as detailed in BWSSB letter, discharge of raw sewage will be reduced and the water quality of Yele Mallappa Shetty Lake will improve.</p>
7	Removal of C&D waste on lake bed	Minor Irrigation, BBMP and Gram Panchayath	<p>Minor Irrigation (MI) Department action: MI Dept. has submitted reply along with photographs dated 21.01.2022 which is briefed as below (received at KSPCB on 24.01.2022). Once chain link fencing is carried out and completed along the boundary of the tank, further dumping of C&D waste to the tank area will be stopped.</p> <p>Kithaganooru Gram Panchayath (KGP) action: KGP has submitted reply along with photographs dated 22.01.2022 (received at KSPCB on 24.01.2022) stating that, the C&D waste which was dumped earlier, has been already cleared. Also, in upcoming days they will levy fine and lodge complaint and initiate action as per Law against those who dump any waste. Further, they have stated that, the building construction has been completed at their solid waste processing facility located at Sy.no.81.</p> <p>Avalahalli Gram Panchayath (AGP) action: AGP has submitted reply along with photographs dated 13.01.2022 (received at KSPCB on 20.01.2022) stating that, the C&D waste which was dumped earlier, has been already cleared. Also, in upcoming days they will levy fine and lodge complaint and initiate action as per Law against those who dump any waste. Further, they have stated that, proposal of providing Security Camera (CCTV) will be submitted in the upcoming 2022-23 action plan.</p>
8	To ensure the treated sewage quality meets	Minor Irrigation and BWSSB	

Key
Regional Officer
 Bangalore Mahadevapura
 Karnataka State Pollution Control Board
 BANGALORE-560 016

Senior Environmental Officer
 Bangalore - East Zone
 Karnataka State Pollution Control Board
 Bangalore - 560 010

	the norms prescribed by KSPCB/CPCB before pumping to the lakes		KSPCB Action: KSPCB is monitoring the treated sewage quality for the samples collected from Yele Mallappa Shetty Lake STP (15 MLD) on monthly basis and the results are non-conforming to the standards stipulated by KSPCB viz., mainly Fecal coliform. Copy of analysis reports for the samples collected in past three months are herewith annexed as Annexure-X .
9	Ground water quality near the pumping station and in & around Hosakote Lake needs to be monitored and periodically reported to KSPCB.	Minor Irrigation and KSPCB	KSPCB Action: KSPCB is monitoring Ground water quality near the pumping station of Yele Mallappa Shetty Lake/Tank (4 number of borewells) and the results are non-conforming to Acceptable & Permissible Limits of IS 10500:2012 (Reaffirmed 2018) standards. The analysis results of the borewell water samples collected in the year 2021 are herewith annexed as Annexure-XI . KSPCB is monitoring Hosakote lake & K.Mallasandra lake on monthly basis and water quality conforms to Class D- Propagation of Wild Life, Fisheries & Class E-Irrigation, Industrial Cooling, Controlled Waste Disposal . The analysis results for the samples collected in the year 2021 are herewith annexed as Annexure-XII .

It is respectfully submitted that KSPCB will be obliged to provide any additional information if so required by this Hon'ble Tribunal and we hereby submit this report for kind consideration.


Sri D.P. Mahendra
Environmental Officer, Regional Office-Mahadevapura,
KSPCB, Bengaluru and Member Convener

Regional Officer
Bangalore, Mahadevapura
Karnataka State Pollution Control Board
BANGALORE-560 010

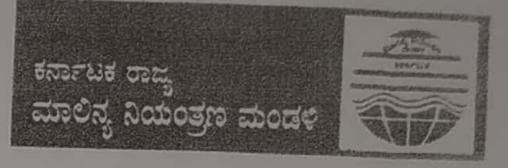

Smt.Rekha.R
Senior Officer from KSPCB, Bengaluru
and Joint Committee Member

Senior Environmental Officer
Bangalore - East Zone
Karnataka State Pollution Control Board
Bangalore - 560 010

Annexure - I

Regional Office : Bangalore - Mahadevapura
Karnataka State Pollution Control Board
"Nisarga Bhavana" 3rd Floor, Thimmaiah Road,
7th 'D' Cross, Shivanagar, Bangalore - 560 079.
Phone : 080-23224002
Email : bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ
ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ
"ನಿಸರ್ಗ ಭವನ",
3ನೇ ಮಹಡಿ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
7ನೇ 'ಡಿ' ಕ್ರಾಸ್, ಶಿವನಗರ,
ಬೆಂಗಳೂರು-560 079.



No: KSPCB/RO-MDP/2021-22/1070

Date: 11 JAN 2022

To

1. The Chief Engineer Minor Irrigation Department Govt. of Karnataka KR Circle, Bengaluru-560001	2. The Assistant Director of Land Records Dept. of Survey Settlement & Land Records, Revenue Building, KR Circle, Ambedkar Veedhi, Bengaluru-560001
3. The Special Commissioner (SWM) Bruhat Bengaluru Mahanagara Palike (BBMP) N.R.Square, Hudson Circle, Bengaluru- 560002	4. The Chief Engineer (Projects) Bangalore Water Supply and Sewerage Board (BWSSB) Cauvery Bhavan, Kempegowda Road, Bengaluru-560009

//Urgent: Hon'ble NGT Matter//

Sir,

Sub: Submission of action taken report w.r.t Hon'ble NGT OA no.195 of 2021 (SZ) in respect of Yele Mallappa Shetty Lake/Tank-reg

Ref: 1. Hon'ble NGT OA no.195 of 2021 (SZ) order dated 08.09.2021
2. Spot inspection of Yele Mallappa Shetty Lake carried out by the Joint Committee on 11.10.2021
3. Joint Committee report e-filed to Hon'ble NGT on 21.10.2021
4. Hon'ble NGT OA no.195 of 2021 (SZ) order dated 22.10.2021
5. Independent report e-filed by KSPCB to Hon'ble NGT on 24.11.2021
6. Objection filed by the applicant Sri. J.Jagan Kumar dated 02.01.2022
7. Hon'ble NGT OA no.195 of 2021 (SZ) order dated 04.01.2022

With reference to the above, this is to inform that, the above said Hon'ble NGT OA matter w.r.t Hon'ble NGT OA no.195 of 2021 (SZ) in respect of Yele Mallappa Shetty Lake/Tank came up for hearing on 04.01.2022 before Hon'ble NGT (SZ), at Chennai and the Hon'ble Tribunal has taken on record the independent report filed by KSPCB.

Further, in the order dated 04.01.2022, Hon'ble NGT has called KSPCB to file further action taken report. Hence, this office & as a Member Convener of the Joint Committee is herewith informing you to submit the action taken report w.r.t below said short/medium term and long term measures as stated in Joint Committee report.

- A. Short/Medium term remedial measures:
1. Progress made on removal of lake bed encroachment
 2. Stoppage of further dumping of C&D waste
 3. Providing fencing to the lake

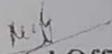
B. Long term remedial measures:

1. Rejuvenation of lake by ensuring free passage of water (by restoring storm water drains, waste weirs, freeing of all debris)
2. Prevention/Regulation of further encroachment within lake buffer zone
3. Stoppage of untreated sewage inflow viz., BWSSB shall submit point wise progress report w.r.t time bound action plan submitted dated 16.10.2021 including short term & long term measures as submitted by BWSSB in their time bound action plan.
4. Removal of C&D waste and stoppage of further dumping of C&D waste
5. To ensure the treated sewage quality meets the norms prescribed by KSPCB/CPCB before pumping to the lakes
6. Periodical monitoring of ground water quality near the pumping station and in & around Hosakote Lake and report to KSPCB.

Further, as Hon'ble NGT vide its order dated 04.01.2022 has directed to file the action taken reports **on or before 28.01.2022**, it is hereby informed you to submit the progress report/action taken report w.r.t above said remedial measures **within 3 days** to this office. Copy of the said Hon'ble NGT order dated 04.01.2022 can be downloaded using the link <https://greentribunal.gov.in/casestatus/casenumbr> .

This is for your kind information and further action.

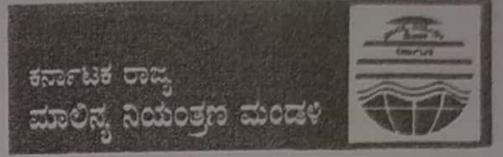
Yours faithfully


Environmental Officer
RO-Mahadevapura, KSPCB

Annexure - II

Regional Office : Bangalore - Mahadevpura
Karnataka State Pollution Control Board
"Nisarga Bhavana" 3rd Floor, Thimmaiah Road,
7th 'D' Cross, Shivanagar, Bangalore - 560 079.
Phone 080-23224002
Email bngmdpura@kspcb.gov.in

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ :
ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ
"ನಿಸರ್ಗ ಭವನ",
3ನೇ ಮಹಡಿ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
7ನೇ 'ಡಿ' ಕ್ರಾಸ್, ಶಿವನಗರ,
ಬೆಂಗಳೂರು-560 079.



ಸಂಖ್ಯೆ:ಕರಾಮಾನಿಮಂ/ಪ್ರಾ.ಕ.ಮಪು/2021-22/1071

ದಿನಾಂಕ: 17 JAN 2022

// ಅತಿ ಜರೂರು: ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠ(ದವ)ವಿಚಾರ //

ಗೆ,

ಪಂಚಾಯಿತಿ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿಗಳು, ಅವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ, ಬೆಂಗಳೂರು.	ಪಂಚಾಯಿತಿ ಅಭಿವೃದ್ಧಿ ಅಧಿಕಾರಿಗಳು, ಕಿತ್ತಗನೂರು ಗ್ರಾಮ ಪಂಚಾಯಿತಿ, ಬೆಂಗಳೂರು.
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ವಿಷಯ:- ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠದ ಪ್ರಕರಣ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021(ದವ)ಚೆನ್ನೈನಲ್ಲಿ ಯಲೆಮಲ್ಲಪ್ಪಚೆಟ್ಟಿ ಕೆರೆ ಪ್ರಕರಣ ಕುರಿತು ತಮ್ಮ ವತಿಯಿಂದ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ಕುರಿತು ವರದಿ ನೀಡುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1)ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠದ ಪ್ರಕರಣ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021(ದವ) ಆದೇಶ ದಿನಾಂಕ:08.09.2021.
2) ಜಂಟಿ ಸಮಿತಿ ವತಿಯಿಂದ ಯಲೆಮಲ್ಲಪ್ಪಚೆಟ್ಟಿ ಕೆರೆ ಪ್ರದೇಶವನ್ನು ಪರಿವೀಕ್ಷಣೆ ನಡೆಸಿದ ದಿನಾಂಕ: 11.10.2021.
3)ಜಂಟಿ ಸಮಿತಿ ವರದಿಯನ್ನು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠಕ್ಕೆ ಮಿಂಚಂಚೆ ಮೂಲಕ ಸಲ್ಲಿಸಿದ ದಿನಾಂಕ:21.10.2021.
4)ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠ(ದವ) ಆದೇಶ ದಿನಾಂಕ; 22.10.2021.
5)ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ.ಯಿಂದ ಪ್ರತ್ಯೇಕವಾಗಿ ವರದಿಯನ್ನು ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠಕ್ಕೆ ಮಿಂಚಂಚೆ ಮೂಲಕ ಸಲ್ಲಿಸಿದ ದಿನಾಂಕ:24.11.2021.
6)ಅರ್ಜಿದಾರರಾದ ಶ್ರೀ ಜಗನ್ ಕುಮಾರ್ ಜೆ. ರವರು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠ(ದವ)ಕ್ಕೆ ಅಕ್ಷೇಪಣೆಯನ್ನು ಸಲ್ಲಿಸಿದ ದಿನಾಂಕ:02.10.2022.
7) ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠ(ದವ) ಆದೇಶ ದಿನಾಂಕ; 04.01.2022.

ಮೇಲ್ಕಂಡ ವಿಷಯ ಹಾಗೂ ಉಲ್ಲೇಖಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಈ ಮೂಲಕ ತಮಗೆ ತಿಳಿಸುವುದೇನೆಂದರೆ ಬೆಂಗಳೂರು ಸೂರ್ವ ತಾಲ್ಲೂಕಿನ, ಹಳೆ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಯಲೆಮಲ್ಲಪ್ಪಚೆಟ್ಟಿ ಕೆರೆ ಕುರಿತು ಶ್ರೀ ಜಿ.ಜಗನ್ ಕುಮಾರ್ ರವರು ನೀಡಿರುವ ದೂರಿನ ಅನ್ವಯ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠದ ಪ್ರಕರಣ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021(ದವ) ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ.ಗಳಿಯು ಪ್ರತ್ಯೇಕವಾಗಿ ವರದಿ ನೀಡಿದ್ದರ ಮೇರೆಗೆ ದಿನಾಂಕ: 04.01.2022ರಂದು ವಿಚಾರಣೆಯನ್ನು ನಡೆಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರೆದು, ದಿನಾಂಕ: 04.01.2022ರಂದು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠ (ದವ) ನೀಡಿದ ಆದೇಶದನ್ವಯ ಹಾಗೂ ಈ ಹಿಂದೆ ಜಂಟಿ ಸಮಿತಿಯು ಶಿಫಾರಸ್ಸುಗಳೊಂದಿಗೆ ಅಲ್ಪಾವಧಿ/ ಮಧ್ಯಮಾವಧಿ/ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳನ್ನು ಕೈಗೊಳ್ಳುವುದಾಗಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ಪೀಠ (ದವ)ಕ್ಕೆ ಸಲ್ಲಿಸಲಾಗಿತ್ತು. ಅದುವರಿಂದ, ಈ ಕಛೇರಿ ಮತ್ತು ಜಂಟಿ ಸಮಿತಿಯ ಸದಸ್ಯ ಸಂಚಾಲಕನಾಗಿರುವುದರಿಂದ ತಾವುಗಳು ಈ ಕೆಳಗೆ ಸೂಚಿಸಿದ್ದ ಅಲ್ಪಾವಧಿ/ ಮಧ್ಯಮಾವಧಿ/ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳ ಕುರಿತು ತೆಗೆದುಕೊಂಡ ಪ್ರಗತಿಯ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿದೆ.

ಅ. ಅಲ್ಪಾವಧಿ/ ಮಧ್ಯಮಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳು:

1. ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮತ್ತು ಉರುಳುಸುಮಿಕೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಘನ ತ್ಯಾಜ್ಯ ವಸ್ತುವನ್ನು (ಸಿ ಅಂಡ್ ಡಿ ವೇಸ್) ನ್ನು ರಸ್ತೆ ಮುಂದೆ ಹಾಕುವುದನ್ನು ತಡೆಯುವುದು.

ಬ./ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳು:

1. ಕೆರೆಯ ಸುತ್ತ ಹಾಕಿರುವ ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮತ್ತು ಉರುಳಿಸುವಿಕೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಘನ ತ್ಯಾಜ್ಯ ವಸ್ತುವನ್ನು (ಸಿ ಅಂಡ್ ಡಿ ವೇಸ್ಟ್)ನ್ನು ತೆರವುಗೊಳಿಸುವುದು.

ದಿನಾಂಕ: 28.01.2022ರಂದು ಪುನಃ ಮಾನ್ಯ ನ್ಯಾಯಾಲಯದಲ್ಲಿ ವಿಚಾರಣೆ ಇರುವುದರಿಂದ , ಈ ಮೇಲೆ ತಿಳಿಸಿದ ಅಲ್ಪಾವಧಿ / ಮಧ್ಯಮಾವಧಿ / ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳ ಕುರಿತು ತಮ್ಮ ವತಿಯಿಂದ ತೆಗೆದುಕೊಂಡ ಕ್ರಮ ಮತ್ತು ಕ್ರಮದ ಪ್ರಗತಿಯ ವರದಿಯನ್ನು 3 ದಿನಗಳೊಳಗಾಗಿ ಈ ಕಛೇರಿಗೆ ಸಲ್ಲಿಸಲು ತಿಳಿಸಲಾಗಿದೆ.

ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಪೀಠ(ದವ) ದಿನಾಂಕ:04.01.2022ದ ಆದೇಶದ ಪ್ರತಿಯನ್ನು <https://greentribunal.gov.in/casestans/casenumbr/> ಮೂಖಾಂತರ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಬಹುದಾಗಿದೆ.

ಇದು ತಮ್ಮ ಮಾಹಿತಿಗಾಗಿ ಮತ್ತು ಮುಂದಿನ ಕ್ರಮಕ್ಕಾಗಿ.


ಪರಿಸರ ಅಧಿಕಾರಿ-ಹಾಗೂ ಸದಸ್ಯ ಸಂಚಾಲಕರು
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ-ಮಹದೇವಪುರ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರವರ ಕಛೇರಿ,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂ.ಅ.ವಿಭಾಗ,
ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ ಮಳಿಗೆ,
5ನೇ ಮಹಡಿ, ಜಯನಗರ 4ನೇ ಬ್ಲಾಕ್,
ಬೆಂಗಳೂರು - 560 011.



ಕರ್ನಾಟಕ ಸರ್ಕಾರ
(ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ)

Office of the Executive Engineer,
Minor Irrigation Division,
Jayanagar Shopping Complex,
5th Floor, Jayanagar 4th Block
Bangalore-560011
Fax & Ph: 080-26632884
Email-ID: eemibng@yahoo.com

No.EE/MI/BNG/AE-4/NGT OA No 195/2021-22

120

Dated: 21/01/2022

To
Environment Officer
Regional Office Bangalore- Mahadevapura
Karnataka State pollution control Board
Nisarga Bhavan, 3rd floor, Thimmaiah Road
Shivanagara
Bengaluru-560079

Sir,

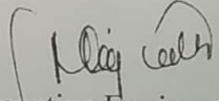
Sub: Submission of action taken report w.r.t Hon,ble NGT OA No 195 of 2021(SZ)
in respect of Yele Mallappa Shetty Lake/Tank- Reg

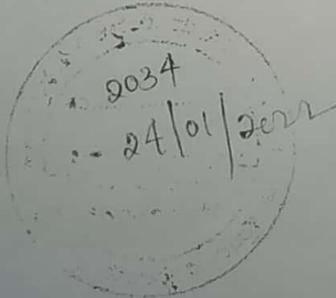
Ref: Your office letter No: KSPCB/RO-MDP/2021-22/ 1070 dated: 11.01.2022

With reference to the above subject, the information sought in the letter cited under reference, regarding action taken report w.r.t Hon,ble NGT OA No 195 of 2021(SZ) in respect of Yele Mallappa Shetty Lake/Tank from the Minor Irrigation Department is herewith enclosed and submitted for further needful action

Your,s faithfully

Encl: Action taken report

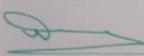

Executive Engineer
Minor Irrigation and G.WD Division
Bangalore

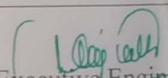


Action taken report w.r.t Hon'ble NGT OA no.195 of 2021 (SZ) in respect of Yele Mallappa Shetty Lake/Tank-reg.

A.	Short/Medium term remedial measures:	
1.	Progress made on removal of lake bed encroachment	<p>Regarding Encroachment of the said tank we have already filed the complaint in Avalahalli Police station on 13-05-2020 and FIR as been registered on encroachers simultaneously we have written letters to Thasildar Bangalore East Taluk, K.R.Puram, Bangalore and ADLR Bangalore East Taluk, requesting survey and fix up the tank boundary for encroachment removal. Complaint copy and FIR copy enclosed.</p>
2.	Stoppage of further dumping of C&D waste	<p>C&D wastes dumping is being removed by the Minor Irrigation Department photos are enclosed.</p> <p>Police compliant has been lodged to take action against the dumping of C&D wastes on 26-07-2019. Copy is enclosed.</p> <p>Since major area of Yelemallappashetty Tank is suited in BBMP area & debris are being dumped from this area. We have requested Chief Engineer, Lakes, BBMP to depute Marshals to prevent the dumping of debris.</p>
3.	Providing fencing to the lake	<p>To avoid further encroachment and to restore the tank Proposal has been submitted to competent authority for Rs.500.00 lakhs in Which Provision for Chain link Fencing is made.</p> <p>Immediately, after getting the Approval for the above said Proposal from the competent authority, with co-ordination from Revenue Department, (Thasildar and ADLR) Chain link Fencing work will be carried out and thus avoiding further encroachment of water Body.</p>

B.	Long term remedial measures:	
1.	Rejuvenation of lake by ensuring free passage of water (by restoring storm water drains, waste weirs, freeing of all debries)	Proposal for complete Rejuvenation of tank will be submitted to competent authority for kind approval.
2.	Prevention/Regulation of further encroachment within lake bufferzone.	To avoid further encroachment and to restore the tank Proposal has been submitted to competent authority for Rs.500.00 lakhs in Which Provision for Chain link Fencing is made. Immediately, after getting the Approval for the above said Proposal from the competent authority, Chain link Fencing work will be carried out with co-ordination from Revenue Department, [Thasildar and ADLR]
3.	Stoppage of untreated Sewage inflow viz., BWSSB shall submit point wise progress report w.r.t time bound action plan submitted dated:16.10.2021 including short term & long term measures as submitted by BWSSB in their time bound action plan.	Action is to be undertaken by BWSSB
4.	Removal of C&D waste and stoppage of further dumping of C&D waste	Once chain link fencing is carried out and completed along the boundary of Yelemallapashetty Tank, further dumping of C&D waste to the tank area will be stopped
5.	To ensure the treated sewage quality meets the norms prescribed by KSPCB/CPCB before pumping to the lakes.	Action is to be undertaken by KSPCB
6.	Periodical monitoring of ground water quality near the pumping station and in & around Hosakote Lake and report to KSPCB.	Action is to be undertaken by KSPCB

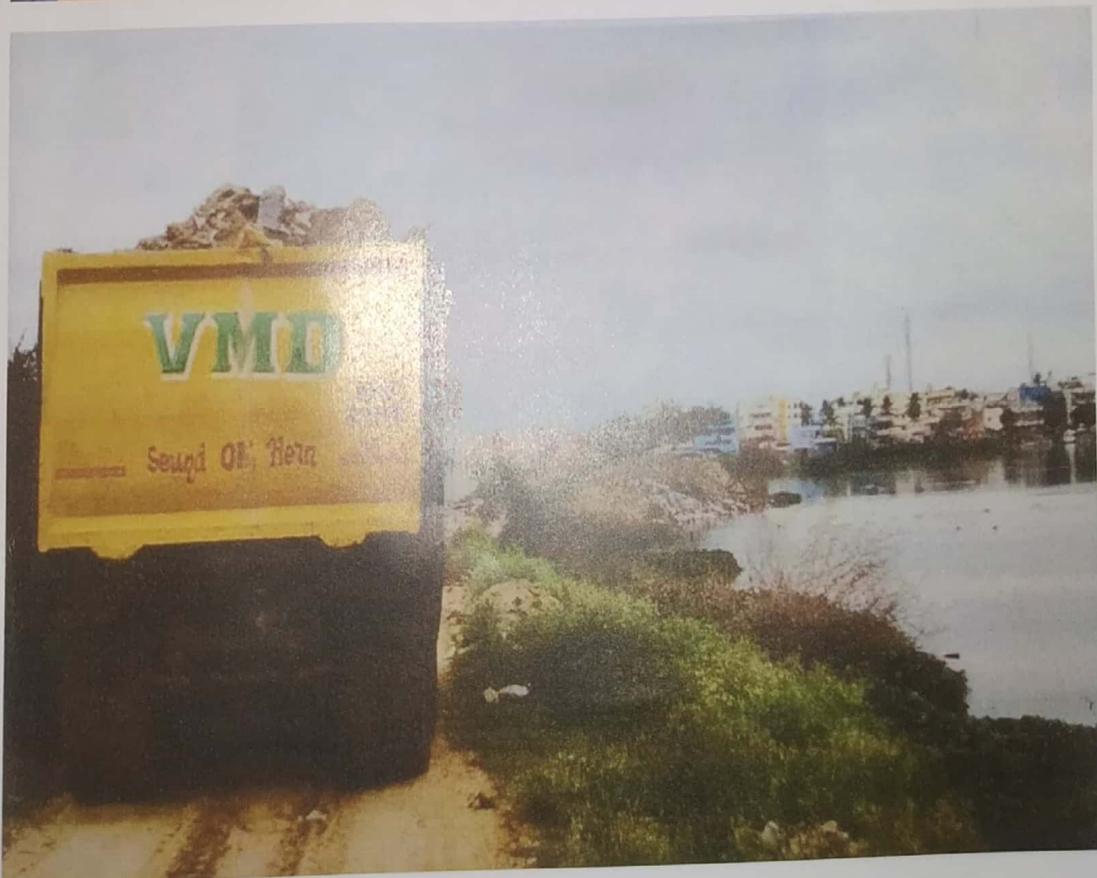

Assistant Executive Engineer,
MI & GWD Sub-division,
Bangalore.


Executive Engineer,
MI & GWD Division,
Bangalore.

Removal of Debris from Yelemallappashetty Tank Periphery area is under progress by Minor Irrigation Department



Removal of Debris from Yelemallappashetty Tank Periphery area is under progress by Minor Irrigation Department



1

ಶ್ರೀಮತಿ ಉಪಾಧ್ಯಕ್ಷರು
ರೀಲಯ್ಡ್ ಉಪನ್ ಕಾಣಿ
ರೀಲಯ್ಡ್
ಬೆಂಗಳೂರು ಪ್ರೇಮ್ ೩೧

ದಿನಾಂಕ: 13-05-2020

ಮುಖ್ಯರಿಗೆ

ವಿಷಯ :- ಬೆಂಗಳೂರು ಪ್ರೇಮ್ ಆಯ್ಕೆಗೆ ಸಲ್ಲಿಸಿದ ಸಲ್ಲಿಕೆ
ಶೇಖರ ರೀಲಯ್ಡ್ ಮತ್ತು ವಿಲಿಯಮ್ಸ್
ಕೆ.ಎಸ್. ಕೆ.ಎಸ್. ಮತ್ತು ತುಂಬಾ ಸುಸ್ಥ
ಮಾಡಿದಾಗಲೂ ಅವರ ಕಾನೂನುಬಾಹಿರ
ತನು ಕಂಡುಬಂದಿದೆ.

ಉಲ್ಲೇಖ :- 1) ಈ ಕಛೇರಿಯ ದಿನಾಂಕ 28-11-2019ರ
ಸೂಚನೆ ಕ್ರಮ.

ಇತರ ಉಲ್ಲೇಖಗಳು

2) ಈ ಕಛೇರಿಯ ದಿನಾಂಕ 26-7-2019ರ
ಸೂಚನೆ ಕ್ರಮ. ಸಂ. 316/2019.

ಶ್ರೀಮತಿ ಉಪಾಧ್ಯಕ್ಷರು ಸಾಂಪನ್ಮಯಿಕ ಅಧಿಕಾರಿಗಳಿಗೆ ಉಲ್ಲೇಖ 1 ಕೆ
2 ರಲ್ಲಿ ಸಾರಿ ನೀಡಲಾಗಿದೆ, ವಿಲಿಯಮ್ಸ್ ಕೆ.ಎಸ್
ಕೆ.ಎಸ್. ಸಲ್ಲಿಸಿದ ಕೆಲವು ವಿಷಯ ತುಂಬಾ ಕಡಿಮೆ ನಿರೀಕ್ಷಿಸಿ
ಬಿಡಿ ಮಾಡಿ ಸುಸ್ಥತೆಯನ್ನು ದಿನಾಂಕ 13-05-2020ರಂದು
ನಂಬಿಸಲಾಗಿದೆ. ಸಾರಿ ಸುಸ್ಥತೆಯನ್ನು ಮೇಲ್ಕಂಡಿರುವ
ಸೂಚನೆ ಈ ಕಛೇರಿ ಆಯ್ಕೆಗಳಿಗೆ M/s ಶೇ ಸಿಎಂ
ನಾಡ್ ಸಂಸ್ಥೆಯ ಮಾದರಿಗಳು ಕಂಡು ಬಂದಿವೆ. ಸಾರಿ
M/s ಶೇ ಸಿಎಂ ನಾಡ್ ಸಂಸ್ಥೆಯ ಮಾದರಿಗಳು F.I.R
ಮಾಡಿದ ಕಾನೂನುಬಾಹಿರ ತನು ಕಂಡು ಬಂದಿದೆ ಸಾರಿ
ಕಂಡುಬಂದ ಕೆಲವು ಸಂಕೇತಗಳು ಕಂಡು ಬಂದು ತುಂಬಾ
ಸುಸ್ಥತೆಯ ಕಂಡುಬಂದಿದೆ.

ಶ್ರೀ.ಆ.ಸಿ.

To,

Police Inspector,
Avalahalli Police Station,
Avalahalli,
Bangalore East Taluk,

Date:13-05-2020.

Respected sir,

- Sub:- Regarding taking legal action against persons whom have encroached the tank bed area by filling/dumping with earth/ drebris in Yelemallappa shetty tank Bangalore East Taluk, Bangalore Urban Dist.
- Ref:-
1. This office ref Compliant letter Dt:28-11-2019.
 2. This office ref Compliant letter no:316/2019 Dt:26-07-2019.

With reference to the above subject we have observed i.e., on dated 13-05-2020 that the earth has been dumped in the tank bed area towards west side of Yelemallappa shetty tank and simultaneously Construction of Road and drain work is carried out by the M/s.Shri. Sai Garden Owner. Regarding this issue We have already requested in our previous Complaint letter vide reference (1) & (2) to take necessary legal action and to File FIR against the owner of M/s.Shri. Sai Garden. Hence to protect the said Government owned tank from the un authorised encroachers.

Further, Hon'ble Legislative Committee has given the directions to submit the detailed informations about the instructions given by the Committees of Local Bodies of Karnataka Legislative Council and Panchayat Raj during the Inspection held on 12-12-2019, along with the details about action taken against the encroacher's as mentioned in complaint vide letter reference (1) & (2). Therefore, Once again We request you to provide the above said information at the earliest.

Your Faithfully,
Sd/-
Assistant Executive Engineer,
MI & GWD Sub-Division,
Bangalore.

(ದಂಡವ್ಯಕ್ತಿಯ ಸಂಖ್ಯೆ ಕಲಂ 154 ರ ಕೆಳಗೆ)

ಘನ ನ್ಯಾಯಾಲಯ : ACJM, Bangalore Rural Dist.

ಪೊಲೀಸ್ ಠಾಣೆ : Avalahally PS

1. ಜಿಲ್ಲೆ : Bengaluru Dist ವ್ಯತ್ಯಾಸ/ಉಪ ವಿಭಾಗ : Hosakote Circle

ಅಪರಾಧ ಸಂಖ್ಯೆ : 0103/2020

ಪ್ರ.ವ.ವ.ದಿನಾಂಕ : 13/05/2020

2. ಕಾಯ್ದೆ ಮತ್ತು ಕಲಂಗಳು : KARNATAKA LAND REVENUE ACT 1964 (U/s-192(A)) & 447 IPC

3. (a) ಕೃತ್ಯ ನಡೆದ ದಿನ : Thursday ದಿನಾಂಕ ದಿನ : 28/11/2019 ದಿನಾಂಕ ವರೆಗೆ : 13/05/2020

ವೇಳೆಯಿಂದ : 00:00:00

ವೇಳೆಯವರೆಗೆ : 18:00:00

(b) ಠಾಣೆಯಲ್ಲಿ ವರ್ತಮಾನ ಸ್ವೀಕರಿಸಿದ ದಿನಾಂಕ : 13/05/2020 18:15:00 ಬರವಣಿಗೆಯಲ್ಲಿ / ಹೇಳಿಕೆ : Written

(c) ಪಿಯಾರದುದಾರ / ವಾತ್ಸೀದಾರ ತಡವಾಗಿ ವರದಿ ಮಾಡಿದಕ್ಕೆ ಕಾರಣಗಳು :

(d) ಜನರಲ್ ಡೈರಿ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ ಮತ್ತು ಸಮಯ : 7 , 18:15:00

4. (a) ಕೃತ್ಯ ನಡೆದ ಸ್ಥಳ :

Elemallappa Shetty Lake MedahalBidarahalli Hobali, Bengaluru East Tq, Bengaluru City, Karnataka,

(b) ಪೊಲೀಸ್ ಠಾಣೆ ಯಿಂದ ಇರುವ ದಿಕ್ಕು ಮತ್ತು ದೂರ : To words 3 km West

(c) ಗ್ರಾಮ : Medahalli

ಗಸ್ತಿನ ಹೆಸರು : BEAT NO 7

(d) ಸ್ಥಳವು ಬೇರೆ ಪೊಲೀಸ್ ಠಾಣೆ ವ್ಯಾಪ್ತಿಗೆ ಬರುವಂತಹದ್ದು ಆದರೆ ಆ ಪೊಲೀಸ್ ಠಾಣೆಯ ಹೆಸರು :

ಜಿಲ್ಲೆ :

5. ಪಿಯಾರದುದಾರ/ವಾತ್ಸೀದಾರ :

(a) ಹೆಸರು : Kishorkumar M.N

ತಂದೆ / ಗಂಡನ ಹೆಸರು :

(b) ವಯಸ್ಸು : 55

(c) ವೃತ್ತಿ : Engineers

(d) ಧರ್ಮ : Hindu

(e) ಜಾತಿ :

(f) ಫೋನ್ :

(g) ಇ-ಮೇಲ್ :

(h) ದೂರವಾಣಿ : 9980312008

(i) ರಾಷ್ಟ್ರೀಯತೆ : India

(j) ಪಾಸ್ ಪೋರ್ಟ್ ಸಂಖ್ಯೆ :

ನೀಡಿದ ದಿನಾಂಕ :

(iii) ಪೂರೈಕೆಯಾದ ಒಂದು/ನಿರೀಕ್ಷಿಸಿದಂತೆ ಅಥವಾ ಕೇಳಿಗೊಂಡಿದೆ

೧೧೧೧

6. ಗಣ್ಯತನ / ಅಧಿಕಾರ / ಅಧಿಕಾರ ವ್ಯಕ್ತಿಗಳ ಪೂರ್ತಿ ವಿವರಗಳು

Sl.No.	ನಾಮ / ಕಂಪನಿ ನಾಮ / ಹೆಸರು / ವಿವರ	ವಿಧ	ವ್ಯಕ್ತಿಯ ವಿಧ	ಲಿಂಗ	ವಯಸ್ಸು	ವೃತ್ತಿ
1	SAI GARDEN OWNER(A1) Medahalli Bidarohalli Hobali, Bengaluru East Tq Bengaluru City, Karnataka	Accused	Adult	Male		Builder

7. ನೋಂದವರ ವಿವರಗಳು

Sl. No.	ನಾಮ	ವಿಧ	ಗಾಂಧಿ ವಿಧ	ಲಿಂಗ	ವಯಸ್ಸು	ವೃತ್ತಿ
1						

8. ಕಲುವಾಗುವ / ಬಾಗಿಯಾಗುವ ಸ್ವತ್ತುಗಳ ವಿವರಗಳು

Sl.No	Property Type	Item description	Estimated Value (in Rs.)
1			

ಕಲುವಾಗುವ / ಬಾಗಿಯಾಗುವ ಸ್ವತ್ತುಗಳು ಮೌಲ್ಯ :

9. ಪಂಡನಾಮ ವರದಿ / ಯು.ಡಿ. ಕೆಸ್, ಸಂಖ್ಯೆ :

10. ಪ್ರಥಮ ವರ್ತಮಾನ ವರದಿಯ ವಿವರಗಳು

ದಿನಾಂಕ:13/05/2020 ರಂದು ಸಂಜೆ 6-15 ಗಂಟೆಯಲ್ಲಿ, ಫರ್ಯಾದಿ ಕಿಶೋರ್ ಕುಮಾರ್ ರವರು ತಾಳೆಗೆ ಹಾಜರಾಗಿ ನೀಡಿದ ದೂರಿನ ಸಾರಾಂಶವೇನೆಂದರೆ, ವಿಲಿ ಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆಯ ಪಶ್ಚಿಮ ದಿಕ್ಕಿನಲ್ಲಿ ಕೆರೆಗೆ ಮಣ್ಣು ತುಂಬಿ ರಸ್ತೆ ಹಾಗೂ ಹೊಸದಾಗಿ ಮಣ್ಣು ತುಂಬಿ ರಸ್ತೆ ಹಾಗೂ ಹೊಸದಾಗಿ ಚರಂಡಿ ನಿರ್ಮಿಸಿರುವುದನ್ನು ದಿನಾಂಕ:13/05/2020 ರಂದು ಗಮನಿಸಲಾಗಿದ್ದು ಸದರಿ ಒತ್ತುವರಿಯನ್ನು ಮೇಲ್ಕಾಣಿಸಿದ ದೂರಿನಲ್ಲಿ ಈಗಾಗಲೇ ತಿಳಿಸಿರುವಂತೆ ಎಂ/ಎಸ್ ಶ್ರೀ ಸಾಯಿ ಗಾರ್ಡನ್ ರವರು ಮಾಡಿರುವುದು ಕಂಡು ಬಂದಿದ್ದು ಸದರಿ ಸಾಯಿ ಗಾರ್ಡನ್ ಮಾಲೀಕರ ವಿರುದ್ಧ ಎಫ್.ಐ.ಆರ್ ದಾಖಲಿಸಿ ಕಾನೂನಿನಂತೆ ಕ್ರಮ ಕೈಗೊಂಡು ಸರ್ಕಾರಿ ಒಡೆತನದ ಕೆರೆಯನ್ನು ಸಂರಕ್ಷಿಸಲು ಅಗತ್ಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಕೋರಲಾಗಿದೆ ಎಂದು ನೀಡಿದ ದೂರನ್ನು ಪಡೆದು ಪ್ರಕರಣ ದಾಖಲು ಮಾಡಿರುತ್ತದೆ.

11. (a) ತೆಗೆದುಕೊಂಡ ಕ್ರಮ:

Investigation

(b) ಪ್ರ.ವ.ವರದಿಯನ್ನು ಫರ್ಯಾದಿಯವರಿಗೆ ಅವರದೇ ಭಾಷೆಯಲ್ಲಿ ವಿವರಿಸಿ, ಓದಿ ಹೇಳಲಾಗಿದೆ ಅದರ ಪ್ರತಿಯನ್ನು ಪುಟಿಯಾಗಿ ಕೊಡಲಾಗಿದೆ? : Yes

(c) ನೋಡಲ್ ಅಧಿಕಾರಿಯು ತನಿಖೆಗೆ ಸ್ಥಳಕ್ಕೆ ಭಾವಿಸಿದಲ್ಲಿ, ಅಥವಾ ತನಿಖೆ ಮಾಡಲು ನಿರಾಕರಿಸಿದಲ್ಲಿ, ಕಲಂ
157 ಪಿ.ಆರ್.ಪಿ.ಸಿ ಯ ಕಲಂ (ಎ)ಅಥವಾ (ಬಿ)ಯಡಿ ಕಾರಣವನ್ನು ದಾಖಲಿಸಬೇಕು.

TO BE VISITED

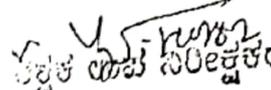
12. ಪೂರ್ವದಿಯ ಸಹಿ/ ಹೆಚ್.ಪಿ.ಸಿ ಗುರುತು

13. ನ್ಯಾಯಾಲಯಕ್ಕೆ ಕಳುಹಿಸಿದ ದಿನಾಂಕ ಮತ್ತು ಸಮಯ : 13/05/2020 19:00:00

14. ನ್ಯಾಯಾಲಯಕ್ಕೆ ತೆಗೆದುಕೊಂಡು ಹೋದ ಪಿಸಿ/ ಹೆಚ್.ಪಿ.ಸಿ : Hanamant M Poojarl , PC 1648

ಓದಿ ಹೇಳಲಾಗಿ ಕೇಳಲಾಗಿ ಸರಿಯಿದೆ

ತಾಜಾಧಿಕಾರಿಯ ಸಹಿ


ವೆಂಕಟರಾಜು ಕೆ.ಎಂ.ಎಸ್. ತಾಣಿ
ಬೆಂಗಳೂರು

ಹೆಸರು: VENKATARAJU.C.M. - HC 787

ವ್ಯಕ್ತಿಗಳು: Superintendent of Police/Commissioner of Police
ADDL SP BENGALURU DIST
DYSP HOSAKOTE SUB DIVISION
CPI HOSAKOTE
COMP COPY
STATION COPY

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ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರ ಕಛೇರಿ
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ
ಉಪ-ವಿಭಾಗ, ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ
ಬೆಂಗಳೂರು, 4ನೇ ಬ್ಲಾಕ್, ಬೆಂಗಳೂರು-560011.



ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ

ಸಂ : ಸಸಬೆಂ/ತಾಂಶಾ/ಯೆಲೇಮಲ್ಲಪ್ಪಶೆಟ್ಟಿಕೆರೆ/ಅ.ಪ/2019

ದಿನಾಂಕ : 26/07/2019

316

ಗೆ,

ಸಬ್ ಇನ್ಸ್‌ಪೆಕ್ಟರ್
ಆವಲಹಳ್ಳಿ ಪೊಲೀಸ್ ಠಾಣೆ
ಆವಲಹಳ್ಳಿ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು
ಬೆಂಗಳೂರು-560 049.

ಮಾನ್ಯರೇ,

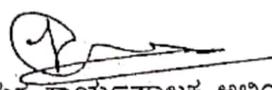
ವಿಷಯ : ಯೆಲೇಮಲ್ಲಪ್ಪಶೆಟ್ಟಿಕೆರೆಯಲ್ಲಿ ಕಸ ಮತ್ತು ಡೆಬ್ರೀಸ್ ಹಾಕುವುದನ್ನು ತಡೆಯುವುದರ ಬಗ್ಗೆ

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆಯ ಯೆಲೇಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯು, ಸಣ್ಣ ನೀರಾವರಿ ವ್ಯಾಪ್ತಿಗೆ ಬರುತ್ತದೆ. ಸದರಿ ಕೆರೆಯಲ್ಲಿ ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿಯ ಪಕ್ಕದಲ್ಲಿ ಕೆಲವರು ಕೆರೆಯನ್ನು ಒತ್ತುವರಿ ಮಾಡುವ ಸಲುವಾಗಿ ಮುರುಕಲುಕಲ್ಲು (ಡೆಬ್ರೀಸ್) ಮತ್ತು ಕಸವನ್ನು ಹಾಕುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಈ ಬಗ್ಗೆ ಕೆಲವು ಛಾಯಾಚಿತ್ರಗಳನ್ನು ತೆಗೆದು ಈ ದೂರಿನ ಜೊತೆಗೆ ಲಗತ್ತಿಸಲಾಗಿದೆ.

ಆದುದರಿಂದ, ಇಲ್ಲಿ ಕಸವನ್ನು / ಡೆಬ್ರೀಸ್ ಹಾಕುವವರನ್ನು ತಡೆಯಬೇಕು, ಆ ವಾಹನಗಳನ್ನು ತಡೆಯಬೇಕು ಮತ್ತು ಇತರ ಅನುಮತಿಯಿಲ್ಲದವರು ಕೆರೆಯನ್ನು ಒತ್ತುವರಿಯಬಾರದು. ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ.

ಓಡಕ್ಕೆ
6- Sheet photos
ವಾಹನ ಸಂಖ್ಯೆಯ ವಿವರ

ತಮ್ಮ ವಿಶ್ವಾಸಿ,


ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ
ಬೆಂಗಳೂರು ಉಪ ವಿಭಾಗ, ಬೆಂಗಳೂರು.
PH: 8880203999

GOVERNMENT OF KARNATAKA

(Minor Irrigation & Ground Water Development Dept.)

O/o Assistant Executive Engineer,
M.I. & G.W.D. Sub-Division,
Jayanagar Shopping Complex,
5th Floor, Jayanagar, 4th Block,
Bangalore-11.

No.AEE/Tech/MISD/BNG/Y.Tank /A.P/2019/316

Date:. 26-07-2019.

To,

Sub-Inspector,
Avalahalli Police Station,
Avalahalli,
Bangalore East Taluk,
Bangalore-560049.

Respected sir,

Sub:- Regarding taking action against Dumping of Debris and Waste in
Yelemallappa Shetty Tank.

With reference to the above Subject, the said Yelemallappashetty Tank in Bangalore East Taluk, Bangalore Urban District is comes under Minor Irrigation Department. We have observed that few Persons were dumping debris & wastes in Yelemallappashetty Tank bed area near National Highway with a intention to encroach the tank. We are have with attaching the photos, which are self explanatory.

Therefore, we hereby request you to take necessary action to stop the vehicles & persons from dumping debris and wastes.

Attachments:

1. 6 Sheets Photos
2. Vehicle No. letter

Your Faithfully,

Sd/-

Assistant Executive Engineer,
MI & GWD Sub-Division,
Bangalore.



ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪೊಲೀಸ್

ಸಿಜ್ಜೀಕೃತಿ / Acknowledgement

ನ.ಸಂ.76ಎ ಮೂಲ ಪ್ರತಿ

ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ / Reference No : 407/2019

ಪಿ.ಎಸ್.ಸಿ(GSC No)ಸಂಖ್ಯೆ : PO1916190600915

ದಿನಾಂಕ / Date : 27/07/2019

ಅರ್ಜಿ ನಮೂನೆ : Non Cognizable

ಅರ್ಜಿ(Petition No) ಸಂಖ್ಯೆ : 915/1916/2019

1. ಸಂದರ್ಶಕರ/ಪಿಯೋದುದಾರರ/ಅಪ್ಪಾಣಿಸಲಾದ ಸೂಚಕರ ಹೆಸರ : Rajanna AEE

2. Father / Husband Name :

3. Address : A E E Bengaluru Sub Division
Bengaluru
Bengaluru Dist
Karnataka,

4. Mobile : 8880203999

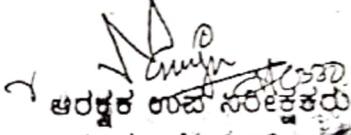
5. ಸಂದರ್ಶನದ ಉದ್ದೇಶ :

ದಿನಾಂಕ:27/07/2019 ರಂದು ಅರ್ಜಿದಾರರು ರಾಣಿಗೆ ಹಾಜರಾಗಿ ನೀಡಿದ ಅರ್ಜಿ ಏನೆಂದರೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ಏಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆಯನ್ನು ಕೆಲವರು ಕೆರೆಯನ್ನು ಒತ್ತುವರಿ ಮಾಡುವ ಸಲುವಾಗಿ ಕೆರೆಗೆ ಮುರುಕುಕಲ್ಲು ಮತ್ತು ಕಸವನ್ನು ಹಾಕುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಅದರಿಂದ ವಾಹನಗಳಲ್ಲಿ ಕಸವನ್ನು ಹಾಕುವುದನ್ನು ನಿಲ್ಲಿಸಬೇಕೆಂತ ಇತ್ಯಾದಿಯಾಗಿ.

6. Counter Party Details :

7. Application/Doc : Yes

8. ಸ್ವಾಗತಕಾರರ ನೆಹಿ :


ಆರಕ್ಷಕ ಉಪ ಸೂಪರಿಂಟೆಂಡೆಂಟ್
ಅವಲಹಳ್ಳಿ ಪೊಲೀಸ್ ಠಾಣೆ
ಬೆಂಗಳೂರು ಜಿಲ್ಲೆ - HC
Avalahally PS



ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ, ಉಪ-
ವಿಭಾಗ, ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ, 5ನೇ ಮಹಡಿ,
4ನೇ ಬ್ಲಾಕ್ ಬೆಂಗಳೂರು-560011, ರವರ ಕಛೇರಿ.

e-mail id : aee11misdbng@gmail.com

ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ

ಸಂ:ಸಸಂ/ತಾಶಾ/ಕೆ.ಇಂ.-1/ಎಲೆಮಲ್ಲಪ್ಪರೆಟ್ಟೆ ಕೆರೆ/ಒತ್ತುಪ/2021/354

ದಿನಾಂಕ :- 30/12/2021

ಇವರಿಗೆ,

ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್,

ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ವಿಭಾಗ,
ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಎಲೆಮಲ್ಲಪ್ಪರೆಟ್ಟೆ ಕೆರೆಯ ಸುರಕ್ಷತೆಗಾಗಿ ಮಾರ್ಷಲ್‌ಗಳನ್ನು ನಿಯೋಜಿಸುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:- Hon'ble NGT OA no.195 of 2021 (SZ) in respect of Yele
Mallappa Shetty Lake/Tank-reg

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಎಲೆಮಲ್ಲಪ್ಪರೆಟ್ಟೆ ಕೆರೆಯಲ್ಲಿ, ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿ ಪಕ್ಕದಲ್ಲಿ ಕಸ ಮತ್ತು ಡೆಬ್ರಿಸ್ ಹಾಕುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ. ಉಲ್ಲೇಖಿತ ಪತ್ರದಲ್ಲಿ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ, ಪ್ರಧಾನ ಪೀಠ, ನವದೆಹಲಿ ಇಲ್ಲಿನ ಮೂಲ ಅರ್ಜಿ ಸಂಖ್ಯೆ:195/2021 ಪ್ರಕರಣಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಕೆರೆಗೆ ಕಸ ಮತ್ತು ಡೆಬ್ರಿಸ್‌ಯನ್ನು ಹಾಕುತ್ತಿರುವುದನ್ನು ತಡೆಯಲು ಕೈಗೊಂಡಿರುವ ಕ್ರಮದ ವಿವರಗಳನ್ನು ನೀಡಲು ಸೂಚಿಸಿರುತ್ತಾರೆ.

ಅದರಂತೆ, ಈಗಾಗಲೇ ಕೆರೆಯಂಗಳದಲ್ಲಿ ಕಸ ಮತ್ತು ಡೆಬ್ರಿಸ್‌ಯನ್ನು ತುಂಬುತ್ತಿರುವವರ ಬಗ್ಗೆ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಆವಲಹಳ್ಳಿ ಪೋಲೀಸ್ ಠಾಣೆಯಲ್ಲಿ ಎಫ್.ಐ.ಆರ್‌ಯನ್ನು ಈ ಕಛೇರಿಯ ವತಿಯಿಂದ ದಾಖಲಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರಿಯುತ್ತಾ, ಎಲೆಮಲ್ಲಪ್ಪರೆಟ್ಟೆ ಕೆರೆಯು ಬಹುತೇಕ ಭಾಗವೂ ಬಿಬಿಎಂಪಿ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಟ್ಟಿದ್ದು, ಅಕ್ರಮವಾಗಿ ಕಸ ಮತ್ತು ಡೆಬ್ರಿಸ್ ತುಂಬುತ್ತಿರುವುದನ್ನು ತಡೆಯಲು ಮಾರ್ಷಲ್‌ಗಳನ್ನು ನಿಯೋಜಿಸಲು ಮುಖ್ಯ ಇಂಜಿನಿಯರ್, ಕೆರೆಗಳು, ಬಿಬಿಎಂಪಿ ಇವರಿಗೆ ತಾವು ಪತ್ರ ಬರೆಯಬೇಕೆಂದು ಈ ಮೂಲಕ ಕೋರಲಾಗಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಉಪ-ವಿಭಾಗ,
ಬೆಂಗಳೂರು.



ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಾಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ

ಸಂ:ಸಕಾಇಂ:ಸನೀಮಅಂಉವಿ/ಸ.ಇಂ-4/ಬೆಂ.ಮೂ/ಪೌ.ಗು/2021

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ದಿನಾಂಕ:

2 NOV 2021

ಇವರಿಗೆ,
ತಹಸೀಲ್ದಾರರು,
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು
ಕೆ.ಆರ್.ಪುರಂ,
ಬೆಂಗಳೂರು,
ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆ ಕೆರೆಗಳನ್ನು ಆಳತೆ ಮಾಡಿಸಿ ಹದ್ದುಬಿಸ್ತು, (ಬೌಂಡಿ) ಗುರುತಿಸುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ:-
1. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂ:004 ದಿ:05-01-2021.
 2. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂ:87 ದಿ:16-03-2021.
 3. ಈ ಕಛೇರಿ ಪತ್ರ ಸಂ:307 ದಿ:11-08-2021.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ ಸಣ್ಣ ನೀರಾವರಿ ಇಲಾಖೆಯ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಬರುವ ಕೆರೆಗಳನ್ನು ಸರ್ವೆ ಮಾಡಿಸಿ ಬೌಂಡಿಯನ್ನು ಗುರುತಿಸಿ, ಹದ್ದುಬಿಸ್ತು ನಿಗದಿ ಮಾಡಿಸಿಕೊಡಲು ಈಗಾಗಲೇ ಉಲ್ಲೇಖಿತ ಪತ್ರಗಳಲ್ಲಿ ಕೋರಲಾಗಿದ್ದು, ಪ್ರಧಾನ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಾಲ ಅಭಿವೃದ್ಧಿ(ದ) ವಲಯ ಬೆಂಗಳೂರುರವರು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆಯ ಒತ್ತುವರಿ ವಿಷಯದಲ್ಲಿ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ಬಗ್ಗೆ ವರದಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿರುತ್ತಾರೆ. ಆದುದರಿಂದ ತಾವು ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕಿನ ಕೆರೆಗಳನ್ನು ಸರ್ವೆ ಮಾಡಿಸಿ ಬೌಂಡಿಯನ್ನು ಗುರುತಿಸಿ, ಹದ್ದುಬಿಸ್ತು ನಿಗದಿಮಾಡಿಕೊಡಲು ಮೋಜಣಿದಾರರನ್ನು ನೇಮಿಸಿ ಕ್ರಮ ಕೈಗೊಂಡಲ್ಲಿ ಕೆರೆಯ ಎಲ್ಲೆ/ಗಡಿ (ಬೌಂಡರಿಯಲ್ಲಿ) ಬೈನಾಲಿಂಕ್ ಫೆನ್ಸಿಂಗ್ ಆಳವಡಿಸಿ, ಕೆರೆಯನ್ನು ಒತ್ತುವರಿಯಾಗದಂತೆ ಸಂರಕ್ಷಿಸಲು ಅಗತ್ಯಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು, ಆದುದರಿಂದ ಮೇಲಿನ ವಿಷಯದ ಬಗ್ಗೆ ಕ್ರಮ ಕೈಗೊಳ್ಳಲು ಮತ್ತೊಮ್ಮೆ ತಮ್ಮಲ್ಲಿ ಮನವಿ ಮಾಡಿಕೊಳ್ಳುತ್ತೇನೆ.

ಕೆರೆಗಳ ಹೆಸರುಗಳು:-

- 1) ದೊಡ್ಡಗುಬ್ಬಿ ಕೆರೆ
- 2) ಕೊಡತಿ ಕೆರೆ
- 3) ಎಲೆಮಲ್ಲಪ್ಪಶೆಟ್ಟಿ ಕೆರೆ
- 4) ಚಿಕ್ಕನಹಳ್ಳಿ ಕೆರೆ
- 5) ರಾಂಪುರ
- 6) ಬಿದರಹಳ್ಳಿ

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಾಲ ಅಭಿವೃದ್ಧಿ ಉಪ-ವಿಭಾಗ,
ಬೆಂಗಳೂರು.

ಪ್ರತಿಯನ್ನು:- ಕಾರ್ಯಪಾಲಕ ಇಂಜಿನಿಯರ್, ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಾಲ ಅಭಿವೃದ್ಧಿ ವಿಭಾಗ, ಬೆಂಗಳೂರು ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಾಲ ಅಭಿವೃದ್ಧಿ ಉಪ-ವಿಭಾಗ,
ಬೆಂಗಳೂರು.

o/c



Annexure-IV

ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರುರವರ ಕಛೇರಿ

ಕೆ.ಆರ್.ಪುರ ಉಪ ವಿಭಾಗ, ಹಳೇ ಮದ್ರಸ್ ರಸ್ತೆ ಕೆ.ಆರ್.ಪುರ ಬೆಂಗಳೂರು-36

ಸಂ:ಬಿಬಿಎಂಪಿ/ಸಕಾಲ/ಕೆ.ಆರ್.ಪುರ/ಉ.ವಿ/ಪಿ.ಆರ್/ 266/2021-22

ದಿನಾಂಕ: 20/01/2022

ರವರಿಗೆ,

The Environment Officer
RO-Mahadevapura
Karnataka State Pollution Control Board
Bangalore.

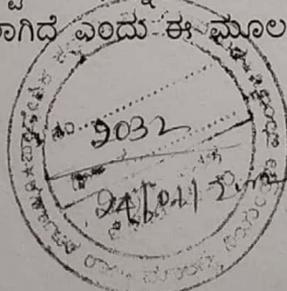
ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಪೀಠದ ಪ್ರಕರಣ ಒ.ಎ ಸಂಖ್ಯೆ:195/2021 ರ ದಿನಾಂಕ:08.09.2021 ರ ನಿರ್ದೇಶನದಂತೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1) Hon'ble NGT OA no.195 of 2021 (SZ) order dated :08-09-2021.
 2) Spot inspection of yele mallappa shetty lake carried out by the joint committee on 11-10-2021.
 3) Joint committee report e-office to Hon'ble NGT OA no.21-10-2021
 4) Hon'ble NGT OA no195 of 2021 (SZ) order dated :22-10-2021
 5) Independent report e-office by KSPCB to Hon'ble NGT OA no.24-11-21
 6) Objection filed by the applicant Sri. J.Jagan kumar dated : 02-01-2022
 7) Hon'ble NGT OA no195 of 2021 (SZ) order dated :04-01-2022

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ಹಳೇ ಮದ್ರಾಸ್ ರಸ್ತೆಯಲ್ಲಿರುವ ಎಲೆಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆ ಕುರಿತು ಶ್ರೀ ಜಿ.ಜಗನ್‌ಕುಮಾರ್ ರವರು ನೀಡಿರುವ ದೂರಿನನ್ವಯ ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಪೀಠದ ಪ್ರಕರಣ ಒ.ಎ ಸಂಖ್ಯೆ:195/2021 ರ ದಿನಾಂಕ:08.09.2021 ರ ನಿರ್ದೇಶನದಂತೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರು ತಪಾಸಣೆ ನೀಡಿ ಸಭೆಯನ್ನು ನಡೆಸಲಾಗಿದ್ದು. ಅದರಂತೆ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ಎಲೆಮಲ್ಲಪ್ಪ ಶೆಟ್ಟಿ ಕೆರೆಯ ಸುತ್ತಮುತ್ತಲಿನ ಹಾಗೂ ಕೆರೆ ಅಂಗಳದಲ್ಲಿ ಶೇಖರಣೆಯಾಗಿರುವ ಕಟ್ಟಡದ ಭಗ್ನಾವಶೇಷಗಳನ್ನು (ಡೆಬ್ರೀಸ್) ಈಗಗಲೇ ತೆರವುಗೊಳಿಸಲಾಗಿರುತ್ತದೆ.

ಮುಂದುವರೆದಂತೆ ಬಿಬಿಎಂಪಿ ವ್ಯಾಪ್ತಿಗೆ ಒಳಪಡುವ ಪ್ರದೇಶದ ಕೆರೆಯ ಅಂಗಳದಲ್ಲಿ ಯಾವುದೇ ಅನಧೀಕೃತ ಕಟ್ಟಡಗಳ ನಿರ್ಮಿಸುತ್ತಿರುವುದು ಕಂಡು ಬಂದಿರುವುದಿಲ್ಲ. ಹಾಗೂ ಕೆರೆಯ ಸರಹದ್ದನ್ನು ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ಭೂ ದಾಖಲೆಗಳು ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು ರವರು ಗುರುತಿಸಿ ಅನಧೀಕೃತ ಒತ್ತುವರಿ ಕಟ್ಟಡಗಳ ಪಟ್ಟಿಯನ್ನು ನೀಡಿದ್ದಲ್ಲಿ ತೆರವುಗೊಳಿಸಲು ಸೂಕ್ತ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು. ಇನ್ನು ಮುಂದೆ ಯಾವುದೇ ಕಟ್ಟಡದ ಭಗ್ನಾವಶೇಷಗಳನ್ನು (ಡೆಬ್ರೀಸ್) ಅನಧೀಕೃತವಾಗಿ ಸುರಿಯಡಂತೆ ಮಾರ್ಷಲ್‌ಗಳನ್ನು ನಿಯೋಜಿಸಲಾಗಿದೆ ಎಂದು ಈ ಮೂಲಕ ತಮ್ಮ ಅವಗಾಹನೆಗಾಗಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.



ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ
ಕೆ.ಆರ್.ಪುರ ಉಪ ವಿಭಾಗ

ಪ್ರತಿಯನ್ನು:-

1. ಮಾನ್ಯ ಜಂಟಿ ಆಯುಕ್ತರು,ಮಹಾದೇವಪುರ ಬಿ.ಬಿ.ಎಂ.ಪಿ ರವರ ಮಾಹಿತಿಗಾಗಿ ಸಲ್ಲಿಸಿದೆ.



Annexure - V

ಕಛೇರಿ : 080-25616888

ಕಿತ್ತಗನೂರು ಗ್ರಾಮ ಪಂಚಾಯತಿ ಕಾರ್ಯಾಲಯ

ಕಿತ್ತಗನೂರು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ.

ಕಿ.ಗ್ರಾ.ಪಂ.ಸಂ.
ರವರಿಗೆ,

ದಿನಾಂಕ : 24/11/22

ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ ಸದಸ್ಯ ಸಂಚಾಲಕರು
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ-ಮಹದೇವಪುರ

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಪೀಠದ ಪ್ರಕರಣ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021 (ದಾವೆ) ಚಿನ್ನನಲ್ಲಿ ಯಲೆಮಲ್ಲಪ್ಪಚೆಟ್ಟಿ ಕೆರೆ ಕುರಿತು ತಮ್ಮ ತಮ್ಮ ವತಿಯಿಂದ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ ಕುರಿತು ವರದಿ ನೀಡುವ ಬಗ್ಗೆ

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ತಾವು ಸೂಚಿಸಿರುವಂತೆ ಈ ಕೆಳಕಂಡಂತೆ ಅಲ್ಪಾವಧಿ 2ಮಧ್ಯಮಾವಧಿ/ ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳ ಕುರಿತು ಪ್ರಗತಿ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಅ.ಅಲ್ಪಾವಧಿ/ಮಧ್ಯಮಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳು:-

ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮತ್ತು ಉರುಳಿಸುವಿಕೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಘನ ತ್ಯಾಜ್ಯ ವಸ್ತುವನ್ನು (ಸಿ ಅಂಡ್ ಡಿ ವೇಸ್ಟ್)ನ್ನು ಇನ್ನು ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಸದರಿ ಜಾಗದಲ್ಲಿ ಯಾರೂ ಸಹ ತ್ಯಾಜ್ಯವನ್ನು ಕೆರೆ ಸುತ್ತಮುತ್ತಲಿನ ಜಾಗದಲ್ಲಿ ಹಾಕಬಾರದೆಂದು ನಾಮಫಲಕ ಅಳವಡಿಸಲಾಗಿದೆ. ಹಾಗೂ ಯಾರಾದರೂ ಅನಾಮದೇಯರು ಬಂದು ತ್ಯಾಜ್ಯ ಹಾಕಿದರೆ ದಂಡ ವಿಧಿಸಲಾಗುವುದೆಂದು ಸಹ ಉಲ್ಲೇಖಿಸಲಾಗಿದೆ ಮತ್ತು ನಮ್ಮ ಕಛೇರಿಯಿಂದ ಇಬ್ಬರು ಜಲಗಾರರಿಗೆ ಸದರಿ ಜಾಗದ ಮೇಲೆ ನಿಗಾ ಇಡಲು ಸೂಚಿಸಿದೆ.

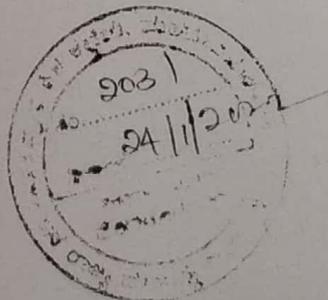
ಆ.ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳು:-

ಕೆರೆಯ ಸುತ್ತ ಹಾಕಿರುವ ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮತ್ತು ಉರುಳಿಸುವಿಕೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಘನ ತ್ಯಾಜ್ಯ ವಸ್ತುವನ್ನು (ಸಿ ಅಂಡ್ ಡಿ ವೇಸ್ಟ್) ನ್ನು ಈಗಾಗಲೇ ತೆರವುಗೊಳಿಸಿದ್ದು, ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಹಾಕಿದರೆ ದಂಡವನ್ನು ವಾಕಿ ಸದರಿಯವರ ಮೇಲೆ ದೂರು ದಾಖಲಿಸಿ ಕಾನೂನು ರೀತಿಯಲ್ಲಿ ಕ್ರಮ ಜರುಗಿಸಲಾಗುವುದು ಹಾಗೂ ಈಗಾಗಲೇ ನಮ್ಮ ಗ್ರಾಮ ಪಂಚಾಯತಿಯಲ್ಲಿ ಕಸ ವಿಲೇವಾರಿ ಘಟಕವನ್ನು ಕಿತ್ತಗನೂರು ಗ್ರಾಮದ ಸರ್ವೆ ನಂಬರ್ 81ರಲ್ಲಿ 1ಎಕರೆ 20ಗುಂಟೆ ಸ್ಥಳದಲ್ಲಿ ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಪೂರ್ಣಗೊಂಡಿರುತ್ತದೆ. ಹಾಗೂ ಕೆರೆಯ ಸುತ್ತಮುತ್ತಲಿನ ಪ್ರದೇಶಗಳಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಹಾಗೂ ಕಟ್ಟಡ ನಿರ್ಮಾಣಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಸ್ವಚ್ಛಗೊಳಿಸಲಾಗಿದೆ. ಹಾಗೂ ಈ ಬಗ್ಗೆ ಹೆಚ್ಚಿನ ರೀತಿಯಲ್ಲಿ ಅಗತ್ಯ ಕ್ರಮಗಳನ್ನು ವಹಿಸಲಾಗುವುದು ಎಂದು ವರದಿಯಲ್ಲಿ ತಿಳಿಸಲಾಗಿದೆ.

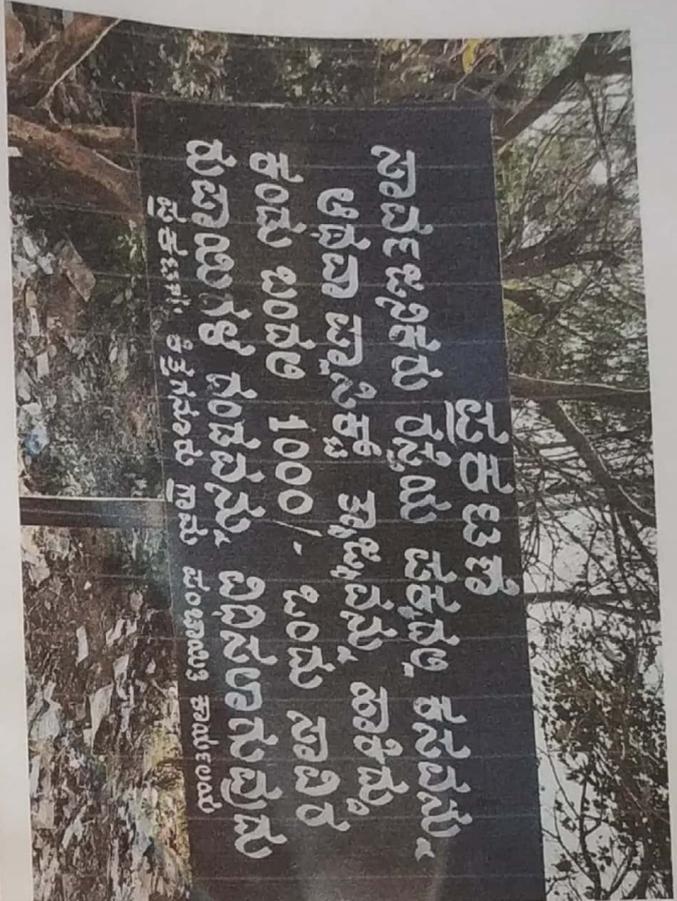
1/1
24/11/22

ವಂದನೆಗಳೊಂದಿಗೆ

ತಮ್ಮ ವಿಶ್ವಾಸಿ



ತಮ್ಮ ವಿಶ್ವಾಸಿ
ಕಿತ್ತಗನೂರು ಗ್ರಾಮ ಪಂಚಾಯತಿ
ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ



ಆವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ ಕಾರ್ಯಾಲಯ

ಆವಲಹಳ್ಳಿ, ಜದರಹಳ್ಳಿ ಹೋಬಳಿ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು

ಆದೇಶ ಸಂ 123/2021/22

ದಿನಾಂಕ : 13/01/22

ರವರಿಗೆ,
ಪರಿಸರ ಅಧಿಕಾರಿ ಹಾಗೂ ಸದಸ್ಯ ಸಂಚಾಲಕರು,
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ,
ಮಹದೇವಪುರ.

ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಪೀಠದ ಓ.ಎ ಸಂಖ್ಯೆ 195/2021(ದವ)ಚೆನ್ನೈನಲ್ಲಿ
ಯಲೆಮಲ್ಲಪ್ಪಚೆಟ್ಟಿ ಕೆರೆ ಪ್ರಕರಣ ಕುರಿತು ನಮ್ಮ ವತಿಯಿಂದ ತೆಗೆದುಕೊಂಡ ಕ್ರಮದ
ಕುರಿತು ವರದಿ ನೀಡುತ್ತಿರುವ ಬಗ್ಗೆ.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ತಾವು ಸೂಚಿಸಿರುವಂತೆ ಈ ಕೆಳಕಂಡಂತೆ ಅಲ್ಪಾವಧಿ/ಮಧ್ಯಮಾವಧಿ/
ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳ ಕುರಿತು ಪ್ರಗತಿ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಅ.ಅಲ್ಪಾವಧಿ/ಮಧ್ಯಮಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳು:-

1. ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮತ್ತು ಉರುಳುಸುವಿಕೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಘನ ತ್ಯಾಜ್ಯ ವಸ್ತುವನ್ನು (ಸಿ ಅಂಟ್ ಡಿ ವೇಸ್ಟ್) ನ್ನು ಇನ್ನು ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ಸದರಿ ಜಾಗದಲ್ಲಿ ಯಾರೂ ಸಹ ತ್ಯಾಜ್ಯವನ್ನು ಕೆರೆ ಸುತ್ತಮುತ್ತಲಿನ ಜಾಗದಲ್ಲಿ ಹಾಕಬಾರದೆಂದು ನಾಮಫಲಕ ಅಳವಡಿಸಲಾಗಿದೆ ಹಾಗೂ ಯಾರಾದರೂ ಅನಾಮದೇಯರು ಬಂದು ತ್ಯಾಜ್ಯ ಹಾಕಿದರೆ ದಂಡ ವಿಧಿಸಲಾಗುವುದೆಂದು ಸಹ ಉಲ್ಲೇಖಿಸಲಾಗಿದೆ ಮತ್ತು ನಮ್ಮ ಕಛೇರಿಯಿಂದ ಇಬ್ಬರು ಜಲಗಾರರಿಗೆ ಸದರಿ ಜಾಗದ ಮೇಲೆ ನಿಗಾ ಇಡಲು ಸೂಚಿಸಿರುತ್ತೇವೆ.

ಆ.ದೀರ್ಘಾವಧಿ ಪರಿಹಾರ ಕ್ರಮಗಳು:-

1. ಕೆರೆಯ ಸುತ್ತ ಹಾಕಿರುವ ಕಟ್ಟಡ ನಿರ್ಮಾಣ ಮತ್ತು ಉರುಳುಸುವಿಕೆಯಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಘನ ತ್ಯಾಜ್ಯ ವಸ್ತುವನ್ನು (ಸಿ ಅಂಟ್ ಡಿ ವೇಸ್ಟ್)ನ್ನು ಈಗಾಗಲೇ ತೆರವುಗೊಳಿಸಿದ್ದು, ಮುಂದಿನ ದಿನಗಳಲ್ಲಿ ತ್ಯಾಜ್ಯವನ್ನು ಹಾಕಿದರೆ ದಂಡವನ್ನು ಹಾಕಿ ಸದರಿ ರವರ ಮೇಲೆ ದೂರು ದಾಖಲೆ ಮಾಡಿ ಬಂದ ದಂಡ ಹಣದಿಂದ ತ್ಯಾಜ್ಯವನ್ನು ಸ್ವಚ್ಛಗೊಳಿಸಲಾವುದು ಹಾಗೂ 2022-2023ನೇ ಸಾಲಿನ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಕೆರೆ ಸುತ್ತಲಿನ ಪ್ರದೇಶಕ್ಕೆ ಸಿ.ಸಿ.ಕ್ಯಾಮರ ಅಳವಡಿಸಲು ಕ್ರಮ ತೆಗೆದುಕೊಳ್ಳಲಾಗುವುದೆಂದು ಈ ಮೂಲಕ ತಮ್ಮಲ್ಲಿ ತಿಳಿಸುತ್ತಾ ಮಾಹಿತಿಯನ್ನು ತಮ್ಮ ಮುಂದಿನ ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಲಾಗಿದೆ.

ಲಗತ್ತಿಸಿದ ಪ್ರತಿಗಳು

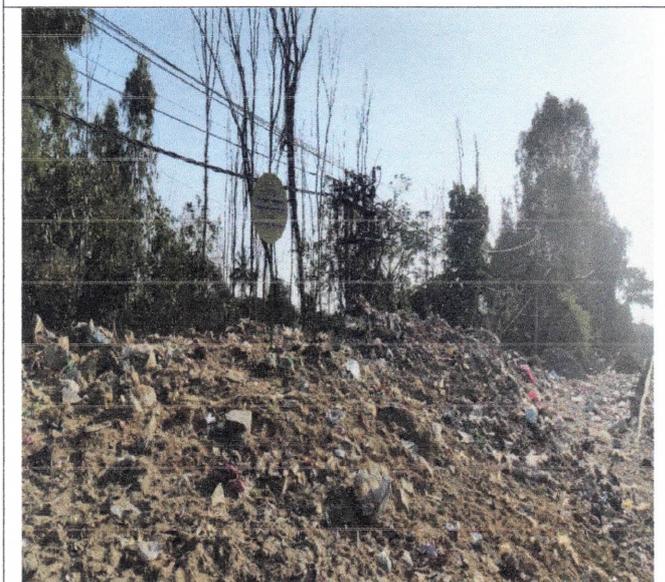
- 1.ತ್ಯಾಜ್ಯ ತೆರವುಗೊಳಿಸಿರುವ ಛಾಯಾಚಿತ್ರ ಪ್ರತಿ.
- 2.ಎಚ್ಚರಿಕೆ/ಸೂಚನಾ ನಾಮಫಲಕದ ಛಾಯಾ ಚಿತ್ರ ಪ್ರತಿ.

ವಂದನೆಗಳೊಂದಿಗೆ



ತಮ್ಮ ವಿಶ್ವಾಸಿ
ಪಂಚಾಯಿತಿ ಅಧ್ಯಕ್ಷರ ಅಧಿಕಾರಿ
ಆವಲಹಳ್ಳಿ ಗ್ರಾಮ ಪಂಚಾಯಿತಿ
ಜದರಹಳ್ಳಿ ಕಛೇರಿ,
ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು

Photographs of Avalahalli Gram Panchayath Jurisdiction:





No.KSPCB/RO-MDPura/Sai Serenity Layout Complaint/2021-22/807

Date: 12 NOV 2021

DESPATCHE

To,
The Asst Executive Engineer,
Old Madras Road, BBMP (Maintenance)
Old CMC Building,
K.R.Puram,
Bangalore- 560 036.

Sir,

Sub: Complaint in respect of unauthorized and illegal construction around at Sai Serenity Layout, Virog Nagar Post, Kurudu Sonnenahalli Olad, (Medahalli Kadugodi Road), Before Lake Montfort School, Seegehali, Bangalore- 560 049.

- Ref: 1. Complaint given by Smt Gayathri resident of Sai Serenity layout at the Head Office on 4.10.2021.
2. Complaint letter received through mail from Board Office on 21.10.2021.
3. Joint Inspection of Sai Serenity Layout by KSPCB and BBMP officers on 25.11.2021.

With reference to the above subject, it is to be informed that Smt Gayathri, resident of Sai Serenity Layout, Seegehali village, KR Puram Hobli, Bangalore has submitted a complaint letter at the Board Office vide ref(1). The same complaint has been received by this office through mail vide ref(2) and she alleged that unauthorized and illegal construction around at Sai Serenity Layout, Virog Nagar Post, Kurudu Sonnenahalli Olad, (Medahalli Kadugodi Road), Before Lake Montfort School, Seegehali, Bangalore- 560 049, which is coming in ward no.53 of Mahadevapura Zone BBMP. Also, that Residential Buildings and Apartments which are under construction are not complying with the BBMP set back Rules, Karnataka State Fire Safety norms and KSPCB Rules, no STPs, Polluting surrounding environment and no segregation of Solid waste which leads to water logging attracts mosquitoes and various other insects due to which people are suffering from dengue, chickengunia, malaria and other diseases etc, copy of the same enclosed for your reference.

In view of this, the said layout was inspected by the Senior Environmental Officer (Bangalore East) & Environmental Officer (Mahadevapura Region) of the Board and along with you on 25.10.2021 and observed the following:-

1. The Residential Layout has been formed in Sy No.6 of Seegehali village, KR Puram Hobli, Bangalore East Taluk during 2000 in an extent of 34 Acres (as informed by Layout Association President during inspection period) for which they have not obtained any statutory clearances from competent authorities.

2. Few of the residential houses have already come up and some of the residential houses and apartments are under construction and these units are not maintained the setbacks as per your BBMP norms.
3. There is no treatment facility made by individual apartment/houses to treat the sewage generated from these residential houses/apartments, which leads to underground/surface water(lake) contamination.
4. The solid waste and building debris are dumped along the roads and vacant site and this also causes adverse health impact on human beings and on environment.

In view of the above said facts, you are hereby informed to survey the said entire residential layout and submit the details of all already constructed & under construction (Residential Apartment having 20 Flats/units OR more than 2000 sq mtr (whichever is higher), built up area. Also informed to not to approve the building plans for these type of units till obtaining CFE and CFO from the Board, as per Notification dated:19.01.2016 issued from Department of Ecology and Environment, Govt of Karnataka.

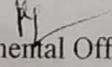
Encl: Copy of complaint letter and photos taken during inspection.

Yours faithfully,

Sd/-
Environmental Officer,
RO-Mahadevapura.

Copy submitted to :

1. The ZSEO, KSPCB, Bangalore East, Nisarga Bhavana for kind information.
2. Office copy.

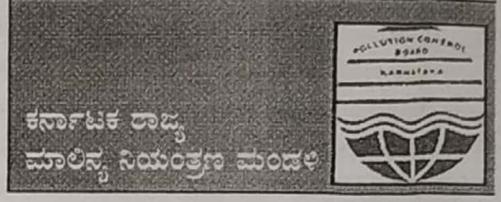

Environmental Officer,
RO-Mahadevapura.

Annexure - VIII

Karnataka State Pollution Control Board

Regional Office: Bangalore - Mahadevapura
3rd Floor "NISARGA BHAVAN"
7th 'D' Cross, Thimmaiah Road,
Sanegoravanahalli, Shivanagar
Bengaluru - 560 010
Telephone - 080 - 23224002

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ: ಬೆಂಗಳೂರು - ಮಹದೇವಪುರ
೩ನೇ ಮಹಡಿ, "ನಿಸರ್ಗ ಭವನ",
7ನೇ 'ಡಿ' ಅಡ್ಡ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಸಾಣೆಗೊರವನಹಳ್ಳಿ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು - 560 010
ದೂರವಾಣಿ - ೦೮೦-೨೩೨೨೪೦೦೨



towards a cleaner Karnataka

No. KSPCB/RO-Mahadevapura/BBMP-Building plan details/2021-22/1124 Date: 24 JAN 2022

"Hon'ble NGT OA No.195 of 2021 (SZ)" Matter

To,
The Joint Commissioner
BBMP-Mahadevapura Zone,
Whitefield Main Road,
Bengaluru-560 048

Kind Attention to: Assistant Director of Town Planning

Sir,

Sub: Compliance w.r.t Gazette Notification of Karnataka Government for the housing projects located at M/s Sai Serenity Layout, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049 - reg.

Ref: 1. Forest, Ecology & Environment Dept, GoK Notification vide no. FEE 316 EPC 2015, dated: 19.01.2016.

2. Hon'ble NGT OA No.195 of 2021 (SZ), dated: 08/09/2021.

3. Complaint given by Smt. Gayathri resident of Sai Serenity layout at the Head Office on 04.10.2021, which is received through mail from Board Office on 21.10.2021.

4. This office letter addressed to AEE, BBMP (Maintenance), KR Puram vide no. 807, dated: 12/11/2021.

5. Inspection of apartments by AEO of this Office on 24.11.2020 & 22-12-2021.

With reference to the above subject, it is to be informed that, the Karnataka State Government has Gazetted a notification vide above reference w.r.t approval of Residential Apartment, Layouts, Group Housing projects, Commercial establishments and such other institutions by the concerned planning authorities. Copy of the notification is enclosed for ready reference.

The said notification is issued in the interest of conservation of lakes, as the tanks/lakes are contrarily posing threat in many ways and causing environment and health hazards. Hence, in order to prevent the pollution of water bodies apart from reducing the fresh water demand, it is opined in the said notification for the establishment of Sewage Treatment Plant (STP) in Residential Apartment, Layouts, Group Housing projects, Commercial establishments and such other institutions. To ensure the treatment of sewage and to ensure reuse of treated water for non-potable purposes, the State Government has issued directions to all the concerned authorities which are to be effective from 19.01.2016 wherein it is **directed to approve the plan** for construction of buildings and development of layout in respect of activities listed in Table 2 of the said notification **only after production of copy of Consent for Establishment (CFE)** issued under the Water (Prevention & Control of Pollution) Act, 1974 by KSPCB for establishment of sewage treatment plant of appropriate capacity.

Earlier, this office had received complaint filed by Smt. Gayathri resident of Sai Serenity layout vide ref (3) regarding unauthorized and illegal construction around Sai Serenity Layout, Virgo Nagar Post, Kurudu Sonnenahalli Road, (Medahalli Kadugodi Road), Before Lake Montfort School, Seegehali, Bangalore- 560 049, which is coming under ward no.53 of Mahadevapura Zone, BBMP. Also she complained that the Residential Buildings and Apartments which are under construction are not complying with the BBMP set back Rules, Karnataka State Fire Safety norms and KSPCB Rules, such as not provided STPs, and not carryout segregation of Solid waste which leads to water logging attracts mosquitoes and various other insects, due to which causing health issues on people.

In view of the complaint, the said layout was inspected jointly by the Senior Environmental Officer (Bangalore East) & Environmental Officer (Mahadevapura Region) of the Board and AEE of the BBMP (Ward No.53) on 25/10/2021. As per the information of RSEO, Bng-East, this office had issued a letter to The Asst Executive Engineer, Old Madras Road, BBMP (Maintenance) by informing to survey the said entire residential layout and submit the details of all already constructed & under construction (Residential Apartment having 20 Flats/units OR more than 2000 sq mtr (whichever is higher), built up area vide no. 807, dated: 12/11/2021 vide ref (4). But, till date, they have not submitted any details to this office regarding the same (copy enclosed for kind reference).

Also, it is to be brought to your kind notice that, regarding indiscriminate encroachment in Yele Mallappa Shetty Lake/Tank and its buffer zone, establishment of private residential apartments & layouts and sewage being drained into lake thereby water being contaminated and polluted, a petition/application has been admitted in Hon'ble NGT (SZ) in the name of Original Application No.195 of 2021(SZ) and is being dealt before Hon'ble NGT.

In view of the said complaint & Hon'ble NGT matter (as Sai Serenity layout is within Yele Mallappa Shetty Lake/Tank catchment), the officer of this office had inspected the apartments which were located in M/s Sai Serenity layout, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehali, Bangalore - 560 049 vide ref (5) and noted that, few residential establishments are under construction stage and few are already occupied. However, as they failed to produce CFE copy and also not established STP, they have been appraised to apply and obtain consent (CFE) from the Board along with STP proposal. Further, this office has also issued notices to the project authorities by directing them to apply and obtain consent from the Board in compliance to GOK gazette notification cited at ref (1). However, till date the P/A's have not applied for consent nor replied to the said notices. The details of these inspected projects are as below:-

Sl. No	Notice issued to Name of the Project/Occupier	Address	No of flats	Remarks
1	Sri. Rajesh-Managing Partner (7353025999), M/s Anvitha Delight Apartment,	Sai Serenity Layout, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehali, Bangalore - 560 049.	40 flats (number of flats informed by Sri. Rajesh - Managing Partner over phone)	The Apartment was under construction.

	Sri. Amarnath Reddy, M/s Skyrah Lake View Apartment, Site no. 103 & Projects in Site no. 80 & 92.	Sai Serenity Layout, Site No's. 80, 92 & 103, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049.	25 No's each (as informed by Sri. Karuna - Incharge of project)	<ul style="list-style-type: none"> ➤ In site no. 103, the Apartment in the name "Skyrah Lake View Apartment" was established & about 06 flats are occupied. ➤ At site no. 80, columns are erected & upcoming apartment project with 25 flats as informed by the in charge. ➤ In site no. 92, the apartment was under construction with 25 flats.
3	Sri. Harish M/s Dhruv Homes Apartment,	Sai Serenity Layout, Site No. 82, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049	20 No's (as informed by Sri. Vignesh-resident)	Apartment was established with 20 flats & occupied fully.
4	Sri. Jayaram Naidu	Sai Serenity Layout, Site No. 17 & 18, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049.	35 no's of flats (as informed by Sri. Mallikarjuna - Supervisor over phone).	In Site no. 17 & 18, the construction is under progress.
5	Smt. Jhosna (W/o Sri. Harish)	Sai Serenity Layout, Site No. 81, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049	20 no's of flats (as informed by the workers)	In Site no. 81, the construction of apartment building was under progress.
6	Sri. Rajesh	Sai Serenity Layout, Site No. 95 & 96, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049.	42 no's of flats (as informed by Sri. Manoj - Site Engineer)	In Site no's. 95 & 96, the construction of apartment project was under progress.
7	Sri. Raju "SP Sarovara" apartment,	Sai Serenity Layout, Site No. 36, Kurudu Sonnenahalli Road, Virgo nagar Post, Seegehalli, Bangalore - 560 049.	20 no of flats (as informed by Sri. Raju-contractor)	The residential apartment building was established in the site no. 36 by name "SP Sarovara". It is a newly constructed, the flats not yet occupied.

The said apartments have not installed STP for the treatment of sewage generated from their apartment as per the direction of GOK. They have not furnished approved building plan for their apartment project at the time of inspection. Hence, it is hereby informed you to **submit the details regarding building plan approval in respect of above said projects within 5 days time** to this office, if obtained.

Further, it is to be brought to your kind notice that, in case, if you have sanctioned any new projects' building plan without insisting for CFE, whose projects comes under the purview of the KSPCB as per the GOK, Notification dated 19/01/2016, the Board will communicate the violation of Gazette notification to the department of Urban Development for further action and also you are hereby informed to take action as per the provisions of KMC Act, 1976, under Section 321 (1), (2) & (3) & Section 462 for the above said apartments immediately for violating the conditions imposed in the plan sanction, if sanctioned.

"Pertaining to Honb'le NGT OA No.195 of 2021(SZ), the Joint committee has framed & submitted certain Long/medium/short/ term remedial measures to restore the YMC lake **Wherein stoppage of untreated sewage inflow into the lake is also one of the measure. Hence, as BBMP will also be one of the concerned department w.r.t stoppage of untreated sewage inflow, by insisting for CFE & STP before plan sanction and in the interest of environment, you are hereby informed to instruct all the concerned Directors and Officers of Town Planning Department of your jurisdiction not to sanction the building plans (for the projects after 19.01.2016) without KSPCB Clearance for:**

1. All residential group housing projects/apartments with 20 units and above or having total BUA of 2,000 sq.m including basement
2. Commercial constructions projects (commercial complexes, office, IT related activities etc) with total built up area of 2,000 sq.m and above
3. Educational institutions with or without hostel facility having total built up area of 5,000 sq.m and above
4. Townships and area development projects with an area of 10 acres and above.

Earlier action on the above matter is requested.

Yours faithfully

PJ
Environmental Officer
Mahadevapura Region

Copy To: RSC's, Bng-East office, 3rd floor, Nisarga Bhavan, B'lore,
for kind information.

**Report-2 of Action taken by BWSSB for preventing the pollution of
Yelemallappa chetty lake**

In continuation to the joint report e-filed to Hon'ble NGT on 21.10.2021. The Short term and long term measures taken by BWSSB is as follows:

Short Term Measures:

The works mentioned below will be taken as a short term measure to prevent the sewage entering to the lake:

- 1) The work of providing and laying sewer network system for a length of 18.80Km to the areas like Happy Garden, Boosamartha Layout, Medahalli surrounding areas, Origin Layout, Nagarjuna Layout Brindavan Layout of Ward No 53 of BBMP K R Puram under GBWASP will be taken up under WWM 110V Zone and **the work is in progress about 5 Km work is completed and the work will be completed as committed earlier date.**
- 2) The sewage generated from the Devasandra, KR Puram, Railway colony, ITI Layout, Basavanapura is conveyed to the Basavanapura ISPS through the 450/600mm dia sewer which was laid very long back. From Basavanapura ISPS sewage will be pumped to the KR Puram STP. Now due to the fast development of the area existing sewer is overloaded and it is not possible to convey the full quantity of sewage to the Basavanapura ISPS. In this connection replacement of existing sewer submain by higher dia of 600/900 mm dia sewer line from Old Madras Road to Basavanapura ISPS under WWM Zone, **the work is in tendering stage and the work will be completed as committed earlier date.**

After the completion of the above two works and laterals linking works from maintenance division the sewage can be conveyed to Yelemallappa chetty STP and sewage entering the Yelemallappa chetty lake from Seeghalli side can be minimized

Long Term measure

Works taken up under WWM- 110 Villages Zone:

1. Work of Providing Underground Drainage Facilities (Laterals) to Byatarayanapura & Mahadevapura Zone coming under 110 Villages of BBMP. The total length taken under this catchment about 400 Kms, **in this already around 365km of work was completed till date and balance 35 km will be completed as committed earlier date.**
2. The work of JICA Assisted Bengaluru Water Supply & Sewerage Project III: (CWsS Stage-V: Contract Package CP-25, & part of CP-26 i.e., Engineering Construction and Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with


Chief Engineer (WWM-110V)
Bangalore Water Supply
and Sewerage Board
Bangalore - 560 009


Chief Engineer (WWM)
BWSSB, 5th Floor,
Cauvery Bhavan, K.G. Road,
Bengaluru - 560 009


Chief Engineer (Design)
BWSSB
9th Floor, Cauvery Bhavan,
K.G. Road, Bengaluru - 560 009


Chief Engineer (East)
BWSSB
2nd Floor, Cauvery Bhavan,
K.G. Road, Bengaluru - 560 009

Operation & Maintenance thereof for Seven Years (Works- A) and Procurement and Construction of Main Sewers including Manholes in Byatarayanapura Zone (Hebbal Catchment) (Works-B).

- a) Engineering Construction and Commissioning of Sewage Treatment Plants and Intermediate Sewage Pumping Stations with Operation & Maintenance thereof for Seven Years (Works- A) is in progress, about 10% of the work is completed and the work will be completed as committed earlier date.
- b) Procurement and Construction of Main Sewers including Manholes in Byatarayanapura Zone (Hebbal Catchment) (Works-B) is in progress, about 5% of the work is completed and the work will be completed as committed earlier date.
- c) Under Phase II(Balance packets) s the 110 Villages of laterals about 150 Km and linking works will be taken up, awaiting for the approval from the Government and the work will be completed as committed earlier date.

The success of completing the projects and controlling discharge of raw sewage in to lake will also depends on BBMP with ensure of Buffer space all along the river stream/drain and revenue department.

3. From the past one decade there is a huge development in the growth of the North side of Bangalore city both horizontally and vertically construction of more high rise buildings due to Kempegowda International Airport, KIADB Industrial Area and Hardware park resulting in exponential growth of population and this results in the generation of more quantity of sewage than what it was projected earlier. This necessitates laying of sewer network in the newly developed area & construction of New STPs for treating additional Sewage generated from Hebbal valley.

The proposed STPs are as below:

Sl. No.	Name of the STP	Proposed Capacity	Remarks
A	Hebbal valley		
1	Hebbal	60 MLD	Seeking approval from Board
2	Rachenahalli	10 MLD	Approved from the Board and approval is awaited from Government of Karnataka.
3	Horamavu	60 MLD	Seeking approval from Board
	Total Capacity	130 MLD	

These works are planned to be completed by the year 2027. The cost of works under Long-term measures is needs to be supported with Government/External funding.

Chief Engineer (WWM-110V)
Bangalore Water Supply
and Sewerage Board

Chief Engineer (WWM)
BWSSB, 5th Floor,
Cauvery Bhavan, K.G. Road,

Chief Engineer (Design)
BWSSB
9th Floor, Cauvery Bhavan,

Chief Engineer (Eas)
BWSSB
2nd Floor, Cauvery Bhava
Rao, Bengaluru - 560

4. In this catchment area BDA formed and approved layouts are also there like Arkavathy layout for which, work will be taken up after obtaining the formal assistance from BDA under Deposit contribution scheme. **The Arkavathy Layout DPR submitted to BDA for approval. After the payment of 1/3rd amount as per DPR by BDA the Tendering process will be initiated.**

5. Sewage generated from private layouts as per NGT norms for beyond 10 acres are to be treated by them by having their own STPs these to be monitored by KSPCB. The Sewage generated from villages outside BBMP area will has to be monitored by KPCB and village panchayaths.

After completion of the all above works discharge of raw sewage will be reduced and the water quality of Yelemallapa Chetty Lake will improve.


Chief Engineer (WWM-110V)
Bangalore Water Supply
and Sewerage Board
Bangalore - 560 009


Chief Engineer (WWM)
BWSSB, 5th Floor,
Cauvery Bhavan, K.G. Road,
Bengaluru - 560 009


Chief Engineer (Design)
BWSSB
9th Floor, Cauvery Bhavan,
K.G. Road, Bengaluru - 560 009


Chief Engineer (Eas)
BWSSB
2nd Floor, Cauvery Bhava
K.G. Road, Bengaluru - 560 009



Annexure - X



TC-5487

**KARNATAKA STATE POLLUTION CONTROL BOARD
 CENTRAL ENVIRONMENTAL LABORATORY**

 Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
 ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
 ISO 45001:2018 CERTIFIED LABORATORY

 ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ನಿರ್ವಹಣಾ ಭವನ
 7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ಶಿವನಗರ,
 ಶಿವನಗರ, ಬೆಂಗಳೂರು-560009
 K.S.P.C.B., "Nisarga Bhavan"
 7th D Cross, Thimmaiah Road,
 Shivnagar, Bangalore - 560079
ANALYSIS REPORT

Date: 25.10.2021

NAME OF THE STP :	15 MLD capacity STP of BWSSB, near Yele Mallappa Chetty Lake, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. Yogananda J.N., DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 15.09.2021
DATE OF COLLECTION :	14.09.2021	DATE OF COMPLETION OF TEST: 24.09.2021
DATE OF RECEIPT :	15.09.2021	SAMPLE REPORT NO: WW-1043
PARTICULARS :	Treated effluent	SAMPLE NO : WW-1043

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5 - 9.0	7.2	IS 3025 (Part 11)
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	6.7	IS 3025 (Part 44)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	72	IS 3025 (Part 58)
4.	Total Suspended solids	mg/L	Not more than 20	14	IS 3025 (Part 17)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	3.6	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	6.9	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	7900	APHA 23rd edition (9221 E) 9-77 to 9-78

INFERENCE Non Conforms to prescribed standards.

- Note:** 1. The above results pertain only to the sample tested.
 2. The report shall not be reproduced without the written approval of the laboratory.
 3. Samples will be stored for a period of 15 days from the date of issue of report.
 4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

 Radha M.N.
 Authorized Signatory (Biological)
 (Radha M.N)

Assistant Scientific Officer

 H. Roopadevi
 Authorized Signatory (Chemical)
 (Dr. H. Roopadevi)
 Senior Scientific Officer

---End of Report---



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ISO 45001: 2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸ್ವಚ್ಛತೆ ಮತ್ತು ಪರಿಸರ ರಕ್ಷಣಾ ಇಲಾಖೆ,
ಒ ನೇ "ಡಿ" ಮಾರ್ಗ, ರಸ್ತೆ, ಶಿವನಗರ, ಶಿವನಗರ,
ಬೆಂಗಳೂರು-560009
K.S.P.C.B. "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 23.11.2021

NAME OF THE INDUSTRY :	15 MLD capacity STP of BWSSB, Near Yele Mallappa Chetty Lake, Bengaluru .	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. Yogananda J.N D.E.O. RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 11.11.2021
DATE OF COLLECTION :	10.11.2021	DATE OF COMPLETION OF TEST: 16.11.2021
DATE OF RECEIPT :	11.11.2021	SAMPLE REPORT NO: WW-1431
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO : WW-1431

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.2	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	6.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	48	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	4.0	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	5.17	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	11	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	920	APHA 23rd edition (9221 E) 9-77 to 9-78
INFERENCE		Non Conforms to prescribed standards.			

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

Radha M. N

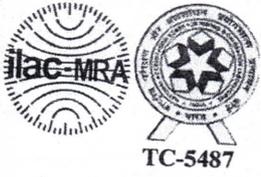
Authorized Signatory (Biological)
(Radha M. N)
Assistant Scientific Officer

4

H. Roopadevi

Authorized Signatory (Chemical)
(Dr. H. Roopadevi)
Senior Scientific Officer

---End of Report---



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 45001:2018 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ಸಿ.ಮಂ., ನಿಸರ್ಗಭವನ,
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 04-11-2021

PLACE OF LOCATION:	Krishnappa Agriculture Land-East side, Veeranahalli Village, Bengaluru East Taluk.	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yogananda.J.N. DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 15-09-2021
DATE OF COLLECTION :	14-09-2021	DATE OF COMPLETION OF TEST: 12-10-2021
DATE OF RECEIPT :	15-09-2021	SAMPLE REPORT NO : W-1640
PARTICULARS :	Borewell Water	SAMPLE NO: W-1640

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.7	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.4	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1224	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	24	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	396	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	4.4	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	456	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	72	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	67	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	220	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.0	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

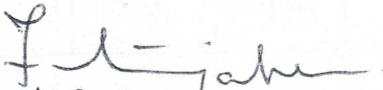
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PLACE OF LOCATION:	Krishnappa Agriculture Land-East side, Veeranahalli Village, Bengaluru East Taluk.	Page 2 of 2
SAMPLE COLLECTED BY :	Sri. Yogananda.J.N. DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 16-09-2021
DATE OF COLLECTION :	14-09-2021	DATE OF COMPLETION OF TEST: 12-10-2021
DATE OF RECEIPT :	15-09-2021	SAMPLE REPORT NO : W-1640
PARTICULARS :	Borewell Water	SAMPLE NO: W-1640

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.030	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1.0	1.0	BDL	IS 3025 (Part 53)

INFERENCE	Non Conforms to AL & Conforms to PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:**
- The above results pertain only to the sample tested.
 - AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
 - The report shall not be reproduced without the written approval of the laboratory.
 - Samples will be stored for a period of 10 days from the date of dispatch of report
 - Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 - Inference stated is based on the parameters tested only.
 - BDL: Below Detection Level in mg/L.
- Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Copper:0.05;
Total Chromium :0.2; Cadmium:0.04; Lead:0.2; Iron:0.15; Manganese : 0.04; Nickel:0.1; Ammonia:0.1.


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
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ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗ ಭವನ",
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B. "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 04-11-2021

PLACE OF LOCATION:	Veerinahalli Village near Ayyappa Temple, Veerinahalli Village, Bengaluru East Taluk.	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yogananda.J.N. DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 15-09-2021
DATE OF COLLECTION :	14-09-2021	DATE OF COMPLETION OF TEST: 12-10-2021
DATE OF RECEIPT :	15-09-2021	SAMPLE REPORT NO : W-1642
PARTICULARS :	Borewell Water	SAMPLE NO: W-1642

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.5	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.7	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1378	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	53	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	488	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	6.0	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	548	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	73	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	88	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	244	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.4	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

P.T.O

PLACE OF LOCATION:	Veerenhalli Village near Ayyappa Temple, Veerenahalli Village, Bengaluru East Taluk.	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST: 16-09-2021
SAMPLE COLLECTED BY :	Sri. Yogananda.J.N. DEO RO: Mahadevapura	DATE OF COMPLETION OF TEST: 12-10-2021
DATE OF COLLECTION :	14-09-2021	
DATE OF RECEIPT :	15-09-2021	SAMPLE REPORT NO : W-1642
PARTICULARS :	Borewell Water	SAMPLE NO: W-1642

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.074	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1.0	1.0	BDL	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/100 ml	Shall not be detectable in any 100 mL sample		Present (1600)	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:** 1. The above results pertain only to the sample tested.
2. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of dispatch of report
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L.
Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Copper:0.05;
Total Chromium :0.2; Cadmium:0.04; Lead:0.2; Iron:0.15; Manganese : 0.04; Nickel:0.1; Ammonia:0.1.

Radha. M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen
Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 45001:2018 CERTIFIED LABORATORY

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ,
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 04-11-2021

PLACE OF LOCATION:	Veerenhalli (Ganesha Temple) Bengaluru.	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yogananda.J.N. DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 15-09-2021
DATE OF COLLECTION :	14-09-2021	DATE OF COMPLETION OF TEST: 12-10-2021
DATE OF RECEIPT :	15-09-2021	SAMPLE REPORT NO : W-1641
PARTICULARS :	Borewell Water	SAMPLE NO: W-1641

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.5	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1082	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	21	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	324	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	3.9	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	384	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	67	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	52	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	204	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.38	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

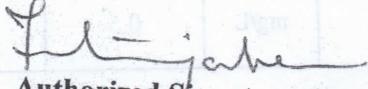
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PLACE OF LOCATION:	Veerenhalli (Ganesha Temple) Bengaluru.	Page 2 of 2
SAMPLE COLLECTED BY :	Sri. Yogananda.J.N. DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 16-09-2021
DATE OF COLLECTION :	14-09-2021	DATE OF COMPLETION OF TEST: 12-10-2021
DATE OF RECEIPT :	15-09-2021	SAMPLE REPORT NO : W-1641
PARTICULARS :	Borewell Water	SAMPLE NO: W-1641

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Zinc as Zn	mg/L	5	15	0.044	IS 3025 (Part 49)
18	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
19	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23rd edition (3111B)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
22	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
23	Iron as Fe	mg/L	1.0	1.0	BDL	IS 3025 (Part 53)

INFERENCE	Non Conforms to AL & Conforms to PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. The above results pertain only to the sample tested.
2. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of dispatch of report
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. Inference stated is based on the parameters tested only.
7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Copper:0.05;
Total Chromium :0.2; Cadmium:0.04; Lead:0.2; Iron:0.15; Manganese : 0.04; Nickel:0.1; Ammonia:0.1.


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ISO 45001:2018 CERTIFIED LABORATORY

Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಪ್ರಾ.ನಿ.ಮಂ., ನಿಸರ್ಗ ಭವನ",
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 25.10.2021

NAME OF THE STP :	15 MLD capacity STP of BWSSB, near Yele Mallappa Chetty Lake, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. Yogananda J.N., DEO RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 15.09.2021
DATE OF COLLECTION :	14.09.2021	DATE OF COMPLETION OF TEST: 24.09.2021
DATE OF RECEIPT :	15.09.2021	SAMPLE REPORT NO: WW-1043
PARTICULARS :	Treated effluent	SAMPLE NO : WW-1043

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5 - 9.0	7.2	IS 3025 (Part 11)
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	6.7	IS 3025 (Part 44)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	72	IS 3025 (Part 58)
4.	Total Suspended solids	mg/L	Not more than 20	14	IS 3025 (Part 17)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	3.6	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	6.9	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	7900	APHA 23rd edition (9221 E) 9-77 to 9-78

INFERENCE	Non Conforms to prescribed standards.
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- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

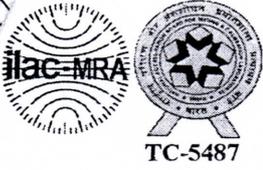
H.Roopadevi
Authorized Signatory (Chemical)
(Dr. H.Roopadevi)
Senior Scientific Officer

---End of Report---

: 080-23238458
AX : 080-23238300



Email: centrallab@kspcb.gov.in
Website : <http://kspcb.gov.in>



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
IS 18001:2007 CERTIFIED LABORATORY

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೭ ನೇ 'ಡಿ'ಮುಖ್ಯರಸ್ತೆ, ತಿಮ್ಮಯ್ಯರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 03-07-2021

PLACE OF LOCATION:	Veerenhalli Village near Ayyappa Temple, Veeranhalli Village, Bengaluru East Taluk	Page 1 of 2 DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-249
PARTICULARS :	Borewell Water	SAMPLE NO: W-249

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.2	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1748	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	11	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	516	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	4.3	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	536	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	276	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	63	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	168	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.3	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

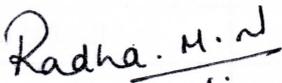
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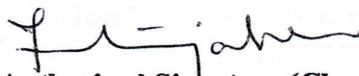
PLACE OF LOCATION:	Veerenhalli Village near Ayyappa Temple, Veerenahalli Village, Bengaluru East Taluk	Page 2 of 2 DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-249
PARTICULARS :	Borewell Water	SAMPLE NO: W-249

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	0.265	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	1.387	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	BDL	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		540	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of dispatch of report
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L.
Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04; Copper as Cu: 0.05;
Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Manganese as Mn:0.04; Iron as Fe:0.15;
Ammonia as N:0.1.


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---

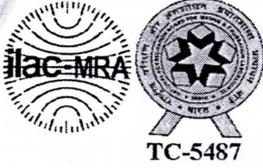




Phone : 080-23238458
Fax : 080-23238300



Email: centrallab@kspcb.gov.in
Website : <http://kspcb.gov.in>



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 03-07-2021

PLACE OF LOCATION:	Near Yele Mallappa Chetty Lake (near M/s. Cipla Ltd), Medahalli, Bengaluru East Taluk	Page 1 of 2 DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-251
PARTICULARS :	Borewell Water	SAMPLE NO: W-251

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.5	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	2686	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	60	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	1800	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	5.7	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	1240	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	630	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	148	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	1110	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.9	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

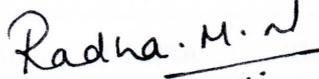
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PLACE OF LOCATION:	Near Yele Mallappa Chetty Lake (near M/s. Cipla Ltd), Medahalli, Bengaluru East Taluk	Page 2 of 2 DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-251
PARTICULARS :	Borewell Water	SAMPLE NO: W-251

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	0.359	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	3.374	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	0.226	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		< 1.8	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note: 1. The above results pertain only to the sample tested.
2. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of dispatch of report
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.
7. BDL: Below Detection Level in mg/L.
Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04; Copper as Cu: 0.05;
Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Manganese as Mn:0.04; Ammonia as N:0.1;


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---

Phone : 080-23238458
Fax : 080-23238300

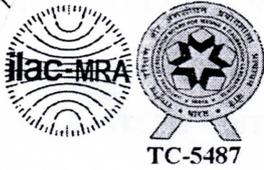


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IS 18001:2007 CERTIFIED LABORATORY

Email: centrallab@kspcb.gov.in
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿರ್ವಹಣಾಭವನ",
೭ ನೇ 'ಡಿ'ಮುಖ್ಯರಸ್ತೆ ತಿಮ್ಮಯ್ಯರಸ್ತೆ,
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೯
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079



ANALYSIS REPORT

Date: 03-07-2021

PLACE OF LOCATION:	Krishnappa Agriculture Land – East Side, Veerenhalli Village, Bengaluru East Taluk	Page 1 of 2 DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-252
PARTICULARS :	Borewell Water	SAMPLE NO: W-252

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.3	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.3	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1064	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	23	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	348	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	5.4	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	368	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	192	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	43	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	176	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.0	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

P.T.O

PLACE OF LOCATION:	Krishnappa Agriculture Land – East Side, Veerinahalli Village, Bengaluru East Taluk	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-252
PARTICULARS :	Borewell Water	SAMPLE NO: W-252

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	1.334	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	BDL	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		240	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. The above results pertain only to the sample tested.

2. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)

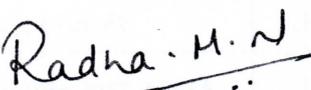
3. The report shall not be reproduced without the written approval of the laboratory.

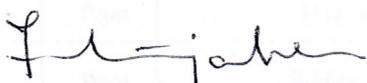
4. Samples will be stored for a period of 10 days from the date of dispatch of report

5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

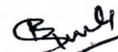
6. BDL: Below Detection Level in mg/L.

Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04; Copper as Cu: 0.05; Lead as Pb:0.2;
Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Manganese as Mn:0.04; Ammonia as N:0.1;

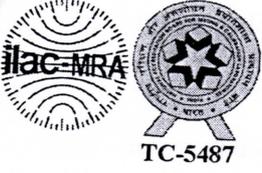

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



Phone : 080-23238458
Fax : 080-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
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K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 03-07-2021

PLACE OF LOCATION:	Veerenhalli (Ganesha Temple) Bengaluru	Page 1 of 2
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 20-04-2021
DATE OF COLLECTION :	19-04-2021	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-253
PARTICULARS :	Borewell Water	SAMPLE NO: W-253

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.1	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1100	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	27	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	340	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	14	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	376	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	196	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	44	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	172	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.4	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	BDL	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

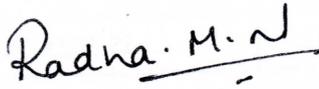
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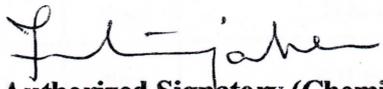
PLACE OF LOCATION:	Veerenhalli (Ganesha Temple) Bengaluru	Page 2 of 2 DATE OF COMMENCEMENT OF TEST: 20-04-2021
SAMPLE COLLECTED BY :	Smt. Veena Kona, AEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 27-04-2021
DATE OF COLLECTION :	19-04-2021	
DATE OF RECEIPT :	20-04-2021	SAMPLE REPORT NO : W-253
PARTICULARS :	Borewell Water	SAMPLE NO: W-253

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	0.208	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	0.772	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	BDL	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	BDL	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		13	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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2. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of dispatch of report
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L.
Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04; Copper as Cu: 0.05;
Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Manganese as Mn:0.04; Ammonia as N:0.1;


Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer


Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---







**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 45001:2018 CERTIFIED LABORATORY

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ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 05-08-2021

PLACE OF LOCATION:	Near Yele Mallappa Chetty Lake (near M/s Cipla Ltd), Medahalli, Bengaluru East Taluk	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 23-06-2021
DATE OF COLLECTION :	22-06-2021	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-669
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-669

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	6.7	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.3	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	2714	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	48	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	228	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	8.7	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	380	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	83	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	42	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	212	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	1.02	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

P.T.O

PLACE OF LOCATION:	Near Yele Mallappa Chetty Lake (near M/s Cipla Ltd), Medahalli, Bengaluru East Taluk	Page 2 of 2
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 23-06-2021
DATE OF COLLECTION :	22-06-2021	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-669
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-669

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	0.22	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	1.42	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	0.12	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	2.78	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	1.37	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		< 1.8	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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4. Samples will be stored for a period of 10 days from the date of dispatch of report
5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
6. MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.
7. BDL: Below Detection Level in mg/L.
Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04;
Total Chromium as Cr:0.2.

Radha M.N

Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen

Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

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ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 05-08-2021

PLACE OF LOCATION:	Veerenhalli (Ganesha Temple) Bengaluru	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 23-06-2021
DATE OF COLLECTION :	22-06-2021	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-671
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-671

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.2	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.4	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1568	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	24	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	132	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	10.5	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	292	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	61	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	34	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	172	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.98	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

P.T.O

PLACE OF LOCATION:	Veerinahalli (Ganesha Temple) Bengaluru	Page 2 of 2
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 23-06-2021
DATE OF COLLECTION :	22-06-2021	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-671
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-671

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	0.12	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	0.29	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	0.31	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		< 1.8	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & Conforms to PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. The above results pertain only to the sample tested.

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4. Samples will be stored for a period of 10 days from the date of dispatch of report

5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

6. MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04;
Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Lead as Pb:0.2.

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen
Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

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ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦
K.S.P.C.B., "Nisarga Bhavan"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 05-08-2021

PLACE OF LOCATION:	Veerenhalli Village near Ayyappa Temple, Veerenhalli Village Bengaluru	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 23-06-2021
DATE OF COLLECTION :	22-06-2021	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-672
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-672

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.3	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.3	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1582	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	33	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	136	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	10.9	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	300	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	66	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	33	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	164	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.36	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

P.T.O

PLACE OF LOCATION:	Veerenhalli Village near Ayyappa Temple, Veerenahalli Village Bengaluru	Page 2 of 2 DATE OF COMMENCEMENT OF TEST: 23-06-2021
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF COLLECTION :	22-06-2021	
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-672
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-672

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	0.18	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	0.37	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	0.36	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/ 100 ml	Shall not be detectable in any 100 mL sample		< 1.8	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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- Note:**
- The above results pertain only to the sample tested.
 - AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)
 - The report shall not be reproduced without the written approval of the laboratory.
 - Samples will be stored for a period of 10 days from the date of dispatch of report
 - Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
 - MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.
 - BDL: Below Detection Level in mg/L.
Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04;
Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Lead as Pb:0.2.

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen
Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---

KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORYLegal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487
ISO 45001:2018 CERTIFIED LABORATORY**ANALYSIS REPORT**

Date: 05-08-2021

PLACE OF LOCATION:	Krishnappa Agriculture Land-East Side, Veerenahalli Village, Bengaluru East Taluk	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMMENCEMENT OF TEST: 23-06-2021
DATE OF COLLECTION :	22-06-2021	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-670
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-670

Sl. No.	Parameters	Unit	Standard IS 10500:2012 (Reaffirmed 2018)		Result	Test Method
			AL	PL		
1	pH @ 25°C	-	6.5 to 8.5	6.5 to 8.5	7.4	IS 3025 (Part 11)
2	Turbidity	NTU	1	5	0.2	IS 3025 (Part 10)
3	Total Dissolved Solids	mg/L	500	2000	1276	IS 3025 (Part 16)
4	Sulphate as SO ₄	mg/L	200	400	25	IS 3025 (Part 24)
5	Chloride as Cl	mg/L	250	1000	116	IS 3025 (Part 32)
6	Phenolic Compound as C ₆ H ₅ OH	mg/L	0.001	0.002	BDL	IS 3025 (Part 43)
7	Nitrate as NO ₃	mg/L	45	45	10	IS 3025 (Part 34)
8	Total Hardness as CaCO ₃	mg/L	200	600	244	IS 3025 (Part 21)
9	Calcium as Ca	mg/L	75	200	58	IS 3025 (Part 40)
10	Magnesium as Mg	mg/L	30	100	24	IS 3025 (Part 46)
11	Total Alkalinity as CaCO ₃	mg/L	200	600	156	IS 3025 (Part 23)
12	Fluoride as F	mg/L	1	1.5	0.86	IS 3025 (Part 60)
13	Ammonia as N	mg/L	0.5	0.5	0.1	IS 3025 (Part 34)
14	Sulphide as H ₂ S	mg/L	0.05	0.05	BDL	APHA 23rd edition (4500 S-2 F)
15	Boron as B	mg/L	0.5	2.4	BDL	APHA 23 rd edition (Part 4500-B B)

P.T.O

PLACE OF LOCATION:	Krishnappa Agriculture Land-East Side, Veerenahalli Village, Bengaluru East Taluk	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST: 23-06-2021
SAMPLE COLLECTED BY :	Sri. Yoganand.J.N, DEO, RO: Mahadevapura	DATE OF COMPLETION OF TEST: 05-07-2021
DATE OF COLLECTION :	22-06-2021	
DATE OF RECEIPT :	23-06-2021	SAMPLE REPORT NO : W-670
PARTICULARS :	Borewell Water Sample	SAMPLE NO: W-670

16	Copper as Cu	mg/L	0.05	1.5	BDL	IS 3025 (Part 42)
17	Lead as Pb	mg/L	0.01	0.01	BDL	IS 3025 (Part 47)
18	Zinc as Zn	mg/L	5	15	0.09	IS 3025 (Part 49)
19	Nickel as Ni	mg/L	0.02	0.02	BDL	IS 3025 (Part 54)
20	Total Chromium	mg/L	0.05	0.05	BDL	IS 3025 (Part 52)
21	Manganese as Mn	mg/L	0.1	0.3	0.13	APHA 23 rd edition (3111B)
22	Cadmium as Cd	mg/L	0.003	0.003	BDL	IS 3025 (Part 41)
23	Iron as Fe	mg/L	1.0	1.0	0.26	IS 3025 (Part 53)
24	<i>E.coli</i>	MPN/100 ml	Shall not be detectable in any 100 mL sample		< 1.8	APHA 23 rd edition (9221 G) 9-80

INFERENCE	Non Conforms to AL & Conforms to PL of IS 10500:2012 (Reaffirmed 2018) standard with respect to above tested parameters
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Note: 1. The above results pertain only to the sample tested.

2. AL: Acceptable Limits, PL: Permissible Limits (in the absence of alternate source)

3. The report shall not be reproduced without the written approval of the laboratory.

4. Samples will be stored for a period of 10 days from the date of dispatch of report

5. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

6. MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.

7. BDL: Below Detection Level in mg/L.

Phenolic Compound as C₆H₅OH : 0.1; Sulphide as H₂S:2.0; Boron as B : 0.1; Cadmium as Cd : 0.04; Total Chromium as Cr:0.2; Nickel as Ni : 0.1; Lead as Pb:0.2.

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Farhath Jabeen
Authorized Signatory (Chemical)
(Farhath Jabeen)
Deputy Scientific Officer

---End of Report---

K-Mallasandra Lake water sample - July21- Dec 2021

Sl.No	Parameters	Unit	Month					Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	Dec-21
			Water Quality Criteria					Result	Result	Result	Result	Result	Result
			A	B	C	D	E						
1	pH	pH Unit	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.1	7.4	6.8	6.8	7.3	7.1
2	Conductivity	µs/cm	-	-	-	1000	2250	707	543	724	474	486	695
3	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	2	3	3	-	-	6.0	5.0	4.0	5.0	3.0	4.0
4	Dissolved Oxygen	mg/L	6	5	4	4	-	4.8	6.6	6.9	5.8	6.2	5
5	Total coli form	MPN/100m l	50	500	5000	-	-	920x1000	350x100	920x100	540X100	240x100	350x100
6	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	BDL	BDL	BDL	BDL	BDL
7	Sodium Absorption Ratio	-	-	-	-	-	26	2.7	2.0	2.18	2.0	1.40	BDL
8	Boron	mg/L	-	-	-	-	-	BDL	BDL	BDL	BDL	BDL	BDL
INFERENCE								D	D	D	D	D	D

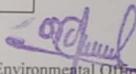
Class of water	Designated Best use
A	Drinking Water Source without conventional treatment but afer disinfection.
B	Outdoor bathing (Organized)
C	Drinking Water Source without conventional treatment and disinfection.
D	Propagation of Wild Life, Fisheries.
E	Irrigation, industrial cooling, controlled waste disposal.


 Environmental Officer
 R-O-Hoskote

Hoskote Lake water sample - July21- Dec 2021

SLN o.	Parameters	Unit	Month					Jul-21	Aug-21	Sep-21	Oct-21	Nov-21	Dec-21
			Water Quality Criteria					Result	Result	Result	Result	Result	Result
			A	B	C	D	E						
1	pH	pH Unit	6.5- 8.5	6.5- 8.5	6.0- 9.0	6.5- 8.5	6.0- 8.5	7.6	7.5	6.7	6.6	6.7	6.8
2	Conductivity	µs/cm	-	-	-	1000	2250	1185	923	939	511	445	373
3	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	2	3	3	-	-	23	12	4.0	3.0	3.0	3.0
4	Dissolved Oxygen	mg/L	6	5	4	4	-	3.0	4.3	6.2	6.2	6.3	5.5
5	Total coli form	MPN/100ml	50	500	5000	-	-	350x1000	240x100	540x1000	350X100	1600X100	540x100
6	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	BDL	BDL	BDL	BDL	BDL
7	Ratio	-	-	-	-	26	-	3.80	3.22	2.48	2.0	2.0	BDL
8	Boron	mg/L	-	-	-	-	-	BDL	BDL	BDL	BDL	BDL	BDL
INFERENCE							E	D	D	D	D	D	D

Class of water	Designated Best use
A	Drinking Water Source without conventional treatment but after disinfection.
B	Outdoor bathing (Organized)
C	Drinking Water Source without conventional treatment and disinfection.
D	Propagation of Wild Life, Fisheries.
E	Irrigation, industrial cooling, controlled waste disposal.


 Environmental Officer
 R-O-Hoskote